[Shri Devendra Nath Dwivedi]

I would urge upon Mr. George Fernandes to resign if he has a modicum of decency. I would also request the Prime Minister to demand the resignation of Mr. George Fernandes if he has any self-respect.

# DISCUSSION ON THE WORKING OF THE MINISTRY OF ENERGY

SHRI BIPINPAL DAS (Assam): Sir, the Ministry of Energy deals with two subjects, namely, coal and power. I have gone through the reports, for whatever worth these reports are. Generally, I do not like these reports of various Ministries, because they do not indicate any direction in which the Government is moving or the country is to move. These reports are only some collections of statistics—nothing more than that. Anyway I have gone through them and I will point out certain facts which I have picked up from these reports.

Take, for example, production of coal. In the first 11 months of 1977-78 the production was 90.64 million tonnes. During the first eleven months of 1978-79 the figure is 90.76 million tonnes. Thus, there is no progress at all so far as production of coal is concerned, as compared to the last year.

Now, the despatches. In the first 11 months of 1977-78 the figure was 90.32 million tonnes. For the 11 months of 1978-79 the figure is 86.74 million tonnes. There is thus a fall in despatches.

What about pit-head stocks? Stocks at every pit-head have gone up. In April 1979 the stocks were 14.06 million tonnes. This figure includes coal for Railways, coal for thermal power, coal of metallurgical grade for steel plants, and so on. But this indicates that pit-head stocks are mounting and the movement of coal has slowed down. Sir, this is the point to which I want to draw the attention of the Minister.

Now, take demand and production. Demand and production, so far, do not indicate any progress. The progress is not encouraging at all. But they have projected a production in 1982-83 at 160.05 million tonnes and the demand they have projected at 150.50 million tonnes. I do not know the basis of this calculation. But if we take into account the progress made so far, it does not inspire any confidence.

Between 1974-75 and 1978-79 about 27.47 lakh tonnes of furnance oil valued at Rs. 183.93 crores have been saved through substitution of coal. Now that is also held up. The reason given is that railway transport is responsible for that, or it is something like that. But the fact is that saving of furnace oil has been held up at the moment.

Now the financial position of coal India Limited. It continues to incur losses. I will come to this later on.

The reserve of coal is 83,600 million tonnes and the reserve of lignite is 2,100 million tonnes. That is good reserve. Another 27,000 million tonnes of reserve have been assessed or estimated if the seam thickness is extended to 0.5 meter and the depth upto 1,200 meters. But for greater depth exploration, you will require deeper mining technology and has not been evolved up till now. For this reason perhaps there is this talk of import of coking coal. As a matter of fact, the Steel Minister was in trouble the other day at the Janata Party meeting when he said coal should be imported. There was a lot of trouble the other day. If so much stock is there reserves, I do not understand why they are talking of importing coking coal at all. Now, of course, have taken up more projects for development of coal further.

Now, the coal distribution problem. The daily average loading given the report is a little misleading. The daily average loading of wagon; at 7600 is the lowest this year during the last four years. It was 8380 in 1977-78, 8167 in 1976-77 and 7960 There is a little movein 1975-76. ment of coal by coastal shipping. is subsidised of course from the excoal, But that cise duty levied on will not make up the deficit. road and ship, 30 m.t. in 1978-79 was moved, and in 1977-78 it was 29 m.t. But this is unlikely to pick up be-This cause of price hike of diesel. IInwill not help us very much. less 35 to 40 per cent increase takes place in loading, even 98 m.t. against the target of 106 m.t. is not likely to be lifted to the consuming This is my calculation.

Now, the coking coal requirement for steel plants is estimated at 16.68 m.t., against which the supply up the end of December 1978 was about 10.34 m.t. The trouble is bottleneck in transport. Bottlenecks in transport of coal to steel plants and power stations are causing serious concern to everybody. Coking coal shortage has compelled steel plants to cut down production and conserve coking coal. This is the result of lack of supply to the steel plants. Power stations, of course, have shown some increase. I do not understand it . They Electricity said that the Central Authority's assessment of coal requirement for 1978-79 is 32.96 m.t. and pespatches up to December 33.50 m.t. I doubt it. I question this figure given in the report. I doubt it extremely. If these figures were true, why this power crisis?

Now I come to coal prices. Since 1975, when partial price increase was announced, the prices of inputs like coment, steel, power and explosives used by coal companies have gone

up manifold. The Companys' cumulative losses are Rs. 380 to Rs. 390 The price formula does not take into account the depreciation and return on investment. The latest estimate of pithead cost is Rs. 85 per tonne, whereas the price tonne is Rs. 64 at the pithead. Therefore, these problems arise. was the Baveja Committee which recommended a moratorium for years to be given to companies interest and loan repayments. What has happened to those recommendations, we do not know.

Now, Sir, a few remarks power. Again, the figures are conflicting. I do not know why. For example, the total installed capacity today is reported to be 29,000MW. In 1982-83, the total has been estimated to come upto between 41,000 42,000MW. That is the assessment. The Hon. Minister announced April 28, 1979, that additional power to the extent of 40,000MW will produced in ten years. This is very tall promise and it inspires people. But I do not believe it. what basis has he made his calcula-This is the position about installed capacity today. But here I would like to make a mention about hydle power assessment. Particularly the assessment for the North Eastern region. The hydle potential of the entire North Eastern region, i.e. Assam, Meghalaya, Arunachal, Nagaland, Tripura, Manipur and Mizohas assessed been to I repeat that it is 12,000MW. an opinion and I can produce expert papers. But the figures of our Government are that in the North Easregion, they hope to have an installed capacity of 401 MW only by 1982-83. My friend, Dinesh swami, spoke at length on this the other day. In spite of that, report says that by 1982-83. want to develop only to the extent of 401 MW. This is the sad This is the kind of treatment tion. that the Government is giving to the North Eastern Region.

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The additional capacity installed in the year 1978-79 is 3022 MW. falls short of the target already fixed by 835 MW. This is another fact which does not inspire confidence. The actual capacity installed 3022 MW and there is a shortfall of \$35 MW. The Minister says that we shall have another 40,000 MW in another ten years. How can we believe the statistics given by the Ministry?

There are several sources of power development. Of course, while deciding on sources and making arrangements for development of sources, we will have to take consideration the availability of physical resources, geographical bution and economic viability. Mainby, our sources are coal and up till now. The installed capacity of hydro in March, 1978 was 10,000 M.W. It has contributed 38,000 mil-That is 41.2 per cent hon KWH. of the overall power generation and the contribution from the side is 56.4 per cent. The contribution from Tarapore is 2.4 per cent. The installed capacity or planned capacity is 640 MW in RAPS Tarapore, both taken together.

All the thermal sources taken together use 29.8 million tonnes of coal for power generation. This consumption was expected to rise to 31 million tonnes in 1978-79. Lignite is also used. The geological surveys indicate large oil and gas potential in the country. But the proved reserves are small. In 1977, proved and indicated balance of recoverable reserves of oil was 303 million tonnes and the indicated reserves of gas were 230 billion cubic metres. And the total indigenous production in 1977 was 10.19 million tonnes of oil and 2,726 million cubic metres of gas. And that indicates how slow is the progress. Extremely slow is the progress. At least, this resource has not been fully exploited or adequate progress has not been made in that direction.

So far as hydro power is concerned, according to the survey of 1960, the potential was 40,000 MW. investigations sequent studies and indicate that the potential may higher. But, again, I will point that these surveys and investigations mainly in have been concentrated the Northern region or the Southern region or the Western region, but nothing has been done in the North-Eastern region at all so far as investigation in concerned. And that is a very important point which the Minister I think, will take note of.

Sir, a quick assessment by the Central Electric Authority indicates the hydro potential to be 76,200 million KW at 60 per cent load factor. This is again from different regions. the Northern region, it is encouraging; in the Eastern region, it is encouraging; in the Western region, of course, the hydel potential is not there and so, it is not encouraging there. In the Southern region, it is encouraging. But again, in the North-Eastern region, the assessment made is not encouraging at all. The assessed today is hvdel potential 76,200 MW. And the potential developed so far is 7,613 MW, and the under development potential 5,190.95 MW. So, the potential developed and the potential under deveboth together lopment, 12,804 MW only out of a total assessment of 76,200 MW made by the Central Electric Authority.

Sir, let us come to the nuclear situation. We have only one completed nuclear power station at Tarapur. And the Tarapur atomic power station was installed in 1969. One unit of the Rajasthan atomic power station is complete and the other is under The Madras construction. power station and the Narora atomic power station are not yet complete. The Tarapur power station is in trouble and everybody knows it. Everybody knows that the Tarapur power station is in trouble because of American attitude. I do not know

### [Shri Bipinpal Das]

what they are going to do. Now the news has come that the Madras plant is in trouble because the French Government is also adopting a similar attitude as the United States Government. Sir, you remember that in this House, we were shouting and shouting that the Government must think of substitute fuels and that we must not depend all the time on foreign countries' supply. And is the problem. Tarapur is already there; it is one headache. Now there is another headache regarding the Madras plant.

Sir, I now come to the solar energy. Solar energy is very important. As a matter of fact, Sir, all energy arises from the sun. No kind energy is there which is not ultimately derived from the sun. still, directly from the sun, we derive energy. Sunshine is abundant in this country. And, Sir, some work has been done, some research has been carried on by the universities, the research institutions and so on, and I do not go into that. And I do not want to repeat what has given already. But I want to point out that apart from what you have reported in this document regarding tapping the solar energy, you not laid adequate emphasis on solar pumpset and the solar basket. these two items, the solar basket has not been mentioned at all. The sun basket, as it is called, is capable of cooking rice in ten minutes and chicken in 20 minutes, and it will cost only Rs. 45. This is the report from But there is no mention the West. at all about that in your report. So far as solar pumpset is concerned, demonstration was made at Some Bhubaneswar and Hyderabad. proto-types of this particular pumpset are currently manufactured by the Solar Electric International Limited based on the Isle of in the USA and it follows the principle of conversion of energy through photo-voltaic cells. This can

used for lift-irrigation purposes and it can generate energy upto 250 Watts which is one third of the horse power. Solar energy can also be used for solar water heaters which have become popular in the households of the United States of America.

And a 10 KW system can be used for village electrification. Now, some efforts are being made in the U.S.A. to develop 5 M.W. system out of the solar energy, but several difficulties have been encountered.

Now, they have also mentioned something about the bio-gas. not going into that, the gobar gas plants and that kind of a thing, which can be run with organic waste animal dung, vegetable waste, human night soil, and so on. I do not want to go into that. But up till now only small plants for family use have been manufactured. For achieving economy and also to accelerate and maximise development of the bio-gas potential large-sized plants are essential for a whole village or a community, and this is not impossible. It is possible. I do not know whether any investigation or research is going on in this direction.

Then, there is the geo-thermal energy which is derived from hot springs and in our country the Pugha valley in Ladakh and the Parbati valley in Himachal are more pronounced in the availability of hot springs. But enough energy has not yet been developed out of it. In fact, no energy has practically been developed.

Now, so far as the tidal power is concerned, nothing has been done. (Interruptions). Do not be impatient. I will come to that. In the case of tidal power some investigation has been carried on, but nothing much has come out of it. It is reported that the tidal power can be developed in the Gulf of Kutch and the Gulf of

Cambay and also in the Sunderbans area of West Bengal but nothing particular has been developed in field. Perhaps it is because of high initial cost and other technical and economic problems.

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Now the wind power for the vast area, according to the Report, of our country cannot be harnessed for the production of electricity. But there are some places where it can be done and an integrated rural development project is in progress, particularly in U.P. in collaboration with the Netherlands.

Sir, one thing they have not mentioned in their report. I do not know whether the Ministry of Energy has come across this idea, which is called the OTEC, which means the Ocean Thermal Energy Conversion. The principle of OTEC is utilisation of the difference in temperature at the surface of the ocean water and the temperature at a depth of 900 metres. The surface temperature varies from 27°C to 29°C and at the depth of 900 metres it varies from 4.5°C to 7.2°C. This difference in temperature has utilised in the U.S. A. to produce energy and this is what is called Ocean Thermal Energy Conversion and this has not been mentioned at all here. I do not know whether Ministry of Energy will take this into consideration and see that some research is encouraged in this direction because it is a 24-hour a day source of energy.

Mr. Ramachandran, again you are not listening to me.

This is what is called OTEC. It is a 24-hour a day source of energy. It does not depend upon night or day, or morning or evening. This is the importance about OTEC, and of all the oceanic sources of energy, OTEC has a great overall potential.

Now, in the direction of rural elecfrification some progress has been more made but not enough. Much progress should have been made the direction of rural electrification.

Now. I come to power crisis. After having made my comments on Report of the Ministry, let me come to power crisis. The worst example of power crisis in the country what is happening today in West Bengal. Sir, I was in Calcutta for two days, just to experience for myself what was happening. Horrible. cutta has become a hell. Even the last evening's report is that it has not improved. Sir, the worst manifestation of this crisis in West Bengal is that Government granted a six-day holiday to industries, asked the industries to remain shut down for six days, because they could not supply power.

Have you heard of it? West Bengal Government itself is doing that. With a drastic power cut, industrial activity is practically paralysed and consumers are suffering hell. It is not only in Bengal, mind you. Don't imagine that it is only in Bengal. happening in Bihar, in Madhya Pradesh, Rajasthan Karnataka. Nadu and Assam. There also, power cuts have been imposed. So the power cuts are almost everywhere but Bengal has been the worst-affected.

Every year, there is a shortfall in the generating capacity. There is low utilisation of the capacity. Heavy loss in transmission and distribution, nonutlisation of capacity. poor tenance and frequent breakdowns are some of the causes why this crisis in Bengal has developed and also in the eastern region as a whole.

Sir, last year, power generation increased by only two per cent in the entire eastern region whereas in the rest of the country, it was 13 per cent. How do you explain this? Sir, in the West Bengal State Electricity Board, there is not a single member who can be really called a power expert or a power engineer. There is none. generalists and bureaucrats are dominating the entire Electricity Board. [Shri Bipinpal Das]

They know nothing. There is complete mismanagement. And this is another reason why there is no improvement. Apart from that, there is political interference and union rivalries. These are the various reasons.

Now, Sir, I will summarise. The basic causes of the West Bengal crisis are, according to me, five. Complete mismanagement by the Government, complete mismanagement by the electricity board, extremely bad tenance-rather no maintenance all—, political intereference valry among the unions and Board itself being dominated by the bureaucrats with hardly anybody who can be called an engineer or an electricity expert, are the causes.

Sir, about Maharashtra, he has mentioned. In Gujarat also, they suffering from coal shortage. These things are happening evervwhere. Several other States are having power crisis although it may not be to the extent West Bengal is having. One of the reasons advanced is that there is wagons shortage. According to the Energy Minister himself-if I can quote him-the gap between the demand and supply of wagons is 1200 per day. They themselves said So, don't try to defend the Railway Minister here. In the Calling Attention he tried to defend the Railway Minister. But he himself said the gap between the demand and supply of wagons per day is 1200. I do not know how you are going to solve this problem. That means there is a wide gap in planning for the wagons availability and wagons movement. That means lack of co-ordination between the two Ministries, the Railways and the Energy Ministry. That is the only explanation that we can have. So, there is a shortfall in plan targets. That has become a regular feature now in every plan.

I would like to point out to the Minister that more dependence on hydel power is not desirable because of its dependence on monsoons. Coal

supply has become highly irregular and undependable. The high ash content also is creating a serious problem in some thermal plants. Switchover from coal to fuel oil is unthinkable pricehike again. because of permanent solution lies on utilisation of the optimum capacity. The State Electricity Boards must be thoroughly re-vamped and reorganised and experts must be placed there working should be streamlined. the Electricity Act of 1948 stipulated that the Board should be managed by professionals. It has said that should be manned by power engineers and run on quasicommercial lines, invested with wide powers.

Sir. the Administrative Reforms Commission made a recommendation that experienced power generation distribution engineers should be appointed to the Electricity Boards. The recommendation of Administrative Reforms Commission on the one hand and the requirements of the Electricity Act, 1948 on the other both have been ignored everyyou done something where. Have about it? Have you instructed State Governments about them? Have you called a conference of the cerned people? There should be staninstructions to the Electricity Boards. If these are not done, I do not know how things will progress. Most of the State Electricity Boards forced to supply power at rates which have absolutely no relation to cost of generation, and without subsi-Governments, I dy from the State warn: the West Bengal crisis be taken as a lesson by everybody in the country, by all the States the country. If sufficient and quate steps are not taken from now onwards, right from now, some other States will also face the same crisis as West Bengal is facing now.

Sir, regarding the atomic power plants one point I would like to mention and that is, there is an escalation

of cost in all the atomic power pro-\* jects, not in one, but in all of them. There is cost escalation in the Rajasthan Atomic Power Station, first unit and second unit; first and second units of the Madras Plant; both units of the Narora plant, in the Tarapur the Tuticorin Heavy Plant. in Talcher Water Plant. in the Heavy Water Plant, in the Baroda and Kota plants, in the Fast Breeder Test Reacter Project in Madras, in the Radio Metallurgy Laboratory at Kalpakkam and in the Radio Chemistry Laboratory at Kalpakkam. Everywhere the cost has been revised substantially. Why? The reasons The cost of equipment has gone up. Then, there are changes and modifications in the plants on the advice of the collaborators. And that is the cost has gone up. All along the line, the cost assessment has revised of the atomic power plants. The cost of equipments has gone up-I can understand that. But what about the changes and modifications on the advice of the collaborators? That means, the whole thing was not properly planned in the beginning itself. There was no imaginative planning; there was unimaginative planning. Or the collaborators are trying to play politics; they are trying to have more profits. Once the plant construction starts, they come suggest this and that; they say, do not do this, do that. And you are compelled to do it. This is the game played by the collaborators, and the entire cost has gone up. This is very bad, this is very unfortunate.

Discussion on working

I now come to the question of policy. I am sorry that nothing definite has been mentioned in the report about the Energy Policy. Sir, may I read out a very interesting thing?

"The policy as accepted by Government in May, 1978 envisages:-

- (i) Coal as the principal source of energy to the extent practicable and economic;
- (ii) Achieving self-reliance in oil to the extent possible by

- maximising indigenous production and reducing imports and consumption;
- (iii) Conservation of energy and energy resources;
- (iv) Priority for meeting rural energy needs;
- (v) Research and development activities to develop new sources of energy; and
- (vi) Adequate monitoring of implementation of the energy policy and its review frequently."

This is the policy statement of the Janata Government in regard to ener-With all respect to you, Ramachandran, and to your Government, my son who is a student of the 12th class, can also write down If a school these sentences. can write down these few sentences. And there is no is it any policy? mention of hydel power at all in this policy formulation. These few sentences can be written by anybody. It does not require the exercise of any knowledge. This is a sad commentary on the performance of the Janata Government.

Then, Sir, about the recent oil price hike, what is the reaction of The reaction Government? shown by the Finance Minister by That was raising the excise duty. In 1973-74 we raised the reaction. the price of oil and for same time the consumption went down and then again it picked up. So, excise duty and price hike on petrol and petroleum products are no deterrent. So, this simplistic step again he has taken and this will not help. We did it in 1974 and they have done it This will not High-speed help. diesel is needed for transport and bottleneck transport is the biggest Therefore, today in the country. ultimately price hike will not help the economy as a whole.

Substantial saving in high-speed diesel can be achieved by introducing

Please note that the latest gadgets. substantial savings in high speed diesel can be achieved by introducing the latest gadgets, like electronic chips to ensure controlled fuel injection and optimum fuel-air mixture. This has been experimented, this has been done elsewhere. I do not know why we are not trying all these things. There is a strong case for making the above mandatory for all vehicles using high-speed diesel. Import of technology performance manufacturing high engines is also necessary. The Heavy Industry Department claims that the use of modern high performance car engine can reduce petrol consumption by one-third. Why not you try that also? Why not you do something about it? Practically, no research has so far been done to lop introduction of alcohol-petrol mixture as a fuel for automobiles. Alcohol to be mixed with petrol should not be produced from maize sugarcane because that will be very costly. The price will be very high. Therefore, it must be produced from molasses and that will bring the cost to 60 paise per litre. This has been done in other countries. We should try it here also. There are large new reserves of off-shore natural gas, but not much has been done for its use as a source of energy. This may be used as a substitute for coking coal for steel plants. The biggest failure so far is in the field of domestic fuel. Soft coke can be a good substitute for kerosene and cooking gas. proposition. this is a very sensitive but this may be examined. pricing policy has been not to encourage substitution by soft coke. agree, because in terms of calorific value the cooking gas is the cheapest, kerosene is the next and the soft coke is most expensive. That is true. But the price range could be reversed by making soft coke the cheapest by raising the cost of cooking gas and kerosene. This is also subject to the condition that soft coke is made available in plenty. I have made a sensitive proposition, but then this may be examined in the interest of the overall energy picture of the country today.

Sir, newly perfected smokeless coal is costilier than soft coke. The success of the R & D is in designing a new kerosene stove which saves fuel by Now it is proposed to 25 per cent. reserve the new kerosene stove for the small scale sector. I would ask Mr. Ramachandran to ask the Industry Minister not to reserve the new stove for the small scale sector. Therefore, it should cost will go up. be kept in the medium sector. are certain things which I place before the house.

## (Time bell rings)

Now, since you have rung the bell, I am going to conclude. Regarding the use of coal, though it is available in abundance, it is restricted by environmental considerations. Until economically viable methods are developed for making coal a clean and versatile fuel, we cannot depend too much on coal.

Now, I come to the associated gas Sir, whewhich comes out with oil. ther you have visited my State I do not know, but if you visit my State you will see in the entire oil fields of Assam that associated gas has been burning freely for the last 15 years How many millions of cubic or so. ft., I do not know and nothing has been done to tap this source power generation. A more promising source, according to Dr. Sethna the President of and according to the Soviet Academy of Sciences, ultimately is nuclear energy and that must be kept in mind.

Now, as I have said already, you have done something about the gobar gas and other such plants and you should also try to do something for cheap devices of solar energy. Finally, I shall conclude by saying this. The whole subject is really a little

complicated technologically. amI not blaming the Janata Government alone: I blame my Government also. My regret is this. Uptil now there has been no proper plan or strategy for the development of the energy Policies flow needs of this country. out of a plan and strategy. Unfor-Government tunately, the previous followed ad hoc policies; the present also is following Government ad hoc policies. Let us have a long term plan and strategy, and policies will flow out of these. Hence, there is need to draw up a 20 year A.D., and in 2000 upto drawing up that plan, I would suggest for your consideration, for the consideration of the Government and the House that the following ments and factors should be taken into consideration: (a) an assessment of the total requirements of energy for the whole country by 2000 A.D.; (b) a correct assessment of various resources of energy available possible of development in the country; (c) a correct assessment of the potential of each such source; geographical distribution of these retechnological (e) sources: bility of development of each source for energy; (f) cost of production in each case; (g) energy can be used for what purpose and allotments must be made accordingly; (h) targets must be fixed-5-yearly targetstargets, annual of the overall in the context 20 year plan; (i) transport arrangements must be perfected, particularly There is a for movement of coal. suggestion as to why not use electricity for running the trains so that the trains can carry more coal to the Of course, it is a compower plants. plicated question: how to produced electricity without coal and how to carry coal speedily and smoothly without electricity. I only place this question for examination and scrutiny. Then, transmission lines must be lasting, effective and foolproof against all Allowance must be made hazards. R & D against natural calamities. activities must be further geared up.

And there should be one national power grid. I am glad, Sir. regional power grids are coming up. But more active steps should be taken to have the national power grid. And taking all these elements and factors into consideration, draw up a plan, Mr. Ramachandran. Before you run away from this Ministry, please take this up in your hands. Start doing it. Drawing up a 20 year plan, taking all these factors into consideration so that we may not suffer from power crises every year and may be able to meet the requirements of the future generation. Thank you very much.

SHRI LAKSHMANA MAHAPATRO (Orissa): Sir. the List of Business shows at the end-"to raise a discussion on the working of the Ministry of Energy". I am told it has already been renamed as the Ministry οf is it printed 'Gloom'. How as 'Ministry of Energy'?

SHRI SHRIKANT VERMA (Madhya Pradesh): Sir, the entire world is facing the energy crisis for more than two decades. The scientists say that the world will be literally dark in 200 to 300 years. But darkness descended on West Bengal much ear-Only recently the city of Calcutta was turned into a living hell. The offices were closed. The hos-The mills were pitals were closed. There was nothing which closed. Why? Because was open. power crisis was moving towards the climax, towards zero.

THE VICE-CHAIRMAN (Shri Arvind Ganesh Kulkarni) in the Chairl

This is an unprecedented phenomenon and I am afraid this will be because again repeated again and this Government does not have any This Government does not vision. have any policy about energy. is the basic fallacy about this ernment.

Sir, even a man like Mr. Satyajit Ray had to say that he will have to leave Calcutta because he cannot produce films in darkness and nobody can see films in darkness. But this Government, sitting at the Centre, is living in the dark.

SHRI DAVENDRA NATH DWI-VEDI (Uttar Pradesh): They have made a big dark room.

SHRI SHRIKANT VERMA: This Government at the Centre, though an ally of the Government in West Bengal, took very little interest. On paper almost everything was said but very little was done. Rather some State Governments came to the rescue of West Bengal and helped them. I do not want to politicalise the issue although it is a political issue. I will not say much on this. is it. Sir. that Rajasthan. Himachal Pradesh, Bihar, Punjab and Haryana which forms the grid are also facing a similar crisis?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): Where?

SHRI SHRIKANT VERMA: Will you kindly listen to me because I will put certain facts from the report of Estimates Committee, may be the Estimates Committee of the previous The fact is that the Government. energy crisis is the crisis not of conscience, not of human soul but of the matter of which this world is composed or made of. As you with the matter it will produce the thing. And man deals with matter. And these are men and women dealelectricity ing with matter at the boards. and thev are failing in their duty. As Mr. Bipinpal very rightly observed, these are failures. Mr.Jyoti also said categorically that it was a man-made crisis. It has been everywhere because these people cannot cope with the modern situation. Only recently a small country like Britain had to offer, I think, to Mr. Ramachandran that they will train our I do not know Indian Engineers. whether it is a matter of pride or shame for India. But I would only

say that our engineers and our scientists are extremely talented. They are no less than the scientists belonging to any other country. So one should not go after foreign countries. I think that they should be given the proper freedom and the proper environment to work. Now they are working under bureacrats. Hence this power crisis and power failures.

Sir, one can understand power failure in West Bengal because it is a highly industrialised State. is a lot of industrial growth. what is the explanation for the power crisis in Bihar which is a backward One can understand there is over consumption or demand for more consumption in Calcutta. But it is difficult to understand the crisis in small towns, in what you call kasbas in Bihar. Bihar is an extremely backward State, So it means that the failure is all round. Sir, on the one hand, this Government has said, "We will use electricity for the growth of industry as well as for agriculture." But it is neither being used for the growth of industry nor for the proper growth of agriculture. Rather some industrialists, some unscrupulous elements, are imposing their own views on the Government and the Government is acceding to their deman**ds**. So, Sir, I want to put this question in a broader perspective so that it is properly understood. It is not a question of mere energy. It is a question of what type of society we want to build. Sir, we are trying to build a consumer society. We are trying to build a society compos-We want to ed of petty bourgeois. have aristocrats. We want to have upstarts. We want to have those people who can thrive on wrong means, who can have maximum domestic consumption of power, who can have disproportionate economic This is the type of society we want to build. It is but natural that the distribution of energy will also be unequal. It is but natural that

the villages, although we will talk of rural electrification, will remain dark and the cities will glitter. So, Sir, it is quite natural it is logical. So, I do not blame poor Mr. Ramachandran. I blame this Government which is composed...

SHRI KALYAN ROY (West Bengal): Of which he is a part.

SHRI BHISHMA NARAIN SINGH (Bihar): Why poor Mr. Ramachandran? He is the Energy Minister.

SHRI SHRIKANT VERMA: He has hardly any voice. You see. there are only two voices. One is a quack economist; the other is a quack doctor. One is a Deputy Prime Minister, and the other is the Prime Minister. This Government does not have a vision. The society is crumbling. It is not a question of harnessing the energy for a section of the society. But today what is happening is, whatever is the production of power, whatever is the production of coal, whatever is the of non-conventional production energy, it is being harnessed for a certain class. Sir, I am not a Marxist, but there are certain which have to be interpreted, which may not be very palatable to the present Government.

Then, Sir, Mr. Ramachandran has often said that the picture in the coming years is not going to be so dismal And I think as it appears to be. his Secretary has also observed similarly somewhere in the report when he went into the evidence two years But the Estimates Commitago. tee's report says that the power supply position would remain critical On what basis do even after 1982. you say that the power position will improve in six months or four months? Every day you are cheating one Chief Minister or the other saying that the power position is going to improve. What is your cal-What is the basis? culation?

Then, Sir, I have already mentioned that the Government lacks trained personnel. Not only the Secretariat but the Electricity Boards are manned by the bureaucrats who are hardly competent to manage this. So I suggest that the Government should do some reorganisation and impose their views on the State Governments also that all the Electricity Boards should have more and more engineers and technical personnel so that these boards are properly managed, there is no breakdown of power. Because, you never know when power is going to break down. Then, in a modern economy energy is used for three or four purposes; for heat, lighting, provision of motive power and electrolysis. Energy is important for almost everything. Without energy the modern society cannot You are not living in a Gandhian society. I would prefer that this Government accepts Gandhian economy; then there won't be energy crisis.; then there won't be that sort of pressure on energy. But you have not accepted that model. You have accepted another Then you have to accept the technology and the pressures of technology, and then you have to harness the necessary resources of energy, because neither in your domestic consumption nor in the industrial sector can you survive unless there is power, And power is related to coal and coal is related to power. And it is all related to wagons, the availability of wagons on which our friend. Mr. Kalyan Roy, has often enlighten-The whole thing has ed this House. become a vicious circle, that wagons are not available for the supply of coal; and then without coal the trains cannot run, and unless the trains run, there is no electricity. In the entire country it has become a vicious cir-And what is coal production? Out of 77.90 million tonnes of coal produced in 1970-71 66 million tonnes were used for non-energy purposes. That means only about 11 million tonnes were used for energy purposes. This is something fantastic. I cannot understand how much waste there is in this country. must confess that production of coal has gone up in the last 70 years. In 1900 it was 6 million tonnes. Now it about 80 million tonnes. So country has produced more, not because of the Congress Party or the Janata Party but because of on its one, because of the people, because of the manpower, because of the will to survive, to live, to prosper, But when the Government, when the Ministers do not give any vision, any insight into it, what can the country do, what can the labour do, what can the They can only people do? move directionless. So I would say mere emphasis on growth or production is not enough. A similar emphasis should be laid on distribution. distribution machinery should streamlined. It should be seen that it reaches everybody.

Then I come to Coal India Limited. We know how Coal India Limited is In this House often it functioning. has been the subject of criticism. Their officers-and I do not want to be very critical of them, I do want to name them-I will only say, should come out of their ivory tower and face the reality. I will give an During the last three example. years we have been trying our best pressing the present Governmentand the last Government also-that the office of the Western Coalfields should be shifted from Nagpur to Bilaspur because there are collieries and it is an important centre. then this demand is not being accepted only because the son and the daughter of a certain official in Nagpur studying in a public school while in Bilaspur there is no public school. A public school is much more important than a colliery, a public school is much more important than the Korba thermal plant, and a nearby station, Bhilai is not more important the future of the daughter and the son of an officer. The attitude of the officers must change. Unless

the attitude changes, you cannot expect that the functioning of the Ministry—which is very dismal—will change.

I would say that we are living in a strange age, where great men have small alternatives and small men have great alternatives. It is a strange This is the truth. There are age. various alternatives to the conventional sources of energy. Some of them have been mentioned by my colleague, Shri Bipinpal Das. have been listed. I am of the firm opinion that our solar energy or gobar gas plant is not going to yield any re-The only real alternative to energy is nuclear energy. We are living in the twentieth century and we are going to enter the twentyfirst century. You will face greater chanllenges in future. You will face countries which are alreay ahead of You will face challenges which you can never imagine. You are not going to face these challenges with your gobar gas or solar Gobar gas is all right as a good gesture. Solar energy is good for boys and kids. But the modern alternative is nuclear energy. It is very unfortunate that the nuclear energy got a set back under the present regime because this Government is composed of fantastic minds. This Government wants to take the country back to medieval ages. They do not have any conceptual understanding of the situation. They do not have any understanding of the world we are living in.

I would say that we must develop nuclear energy at any cost because other energies will dry up very soon. You will not be there. I will not be there. But posterity will be there. What is the legacy we will leave behind for their benefit? We should not give them any opportunity to apportion blame on us.

Although this subject does not concern my friend, Mr. Ramachandran, I want him to convey this feeling to his Government. They must understand that there is no alternative except nuclear energy and therefore we must develop it at any cost.

I want to conclude with a passage from the Estimates Committee report, 1977-78 which is a comment on you and the national policy on energy and the functioning of your Ministry. Despite the fact that you have remained in power for more than two years, you have not been able to evolve a national policy on energy. What is required is this. The passage reads like this:—

It appears to the Committee that there is some mix-up between. having a national power policy and national energy, policy. While admittedly. power being source of energy, it would be covered by national energy policy, the Committee have to point out that the Government as such have not brought out any white paper official document spelling detail, even the national energy policy.

It is a sad commentary. more can I say? I can only say that this Government does not have any policy on anything and therefore they have no policy on energy also. The Government is incapable of taking any decision. I do not want to politicalise it and I am not But the issue is related to politics and with the autonomy of the States. Once again I appeal to the Minister to accept the concrete suggestions made here and more will be a comcoming forth and appoint mittee of experts to evolve a national policy on energy.

SHRI N. P. CHENGALRAYA NAIDU (Andhra Pradesh): Mr. Vice-Chairman, Sir, today we had a Calling Attention on Energy this morning.

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): You have ten minutes.

SHRI N. P. CHENGALRAYA NAIDU: They were criticising this

Government. Now they are also cri-We have to find out whether this Ministry was better then the previous Ministry. We have to judge this only on the basis of performance. Till 1976-77, electricity produced was 89 billion units. Sir, now, in 1978-79, within two years, it has increased to 103 billion units. That shows billion units increase. The Opposition is not taking this into considera-The increase is there. consumption is also there. New industries have come up. Many people are starting industries. We are not taking into consideration the sumption in 1977. In 1979 the consumption increase is there. So the increase in production is also there. But, Sir.the Government have planned to produce 18,500 billion during the Fifth Five Year Plan. They are in creasing the production. In some places we have shortages. What is happening in West Bengal? The agitators One thing is certain. cannot be administrators. That been proved. You encourage the labourers. You encourage them agitate. What is happening now? The CPM is facing the music. . What is happening in units where electricity is produced. The workers say: This engineer is not required by us, you change that engineer. The Chief Minister told them: You change the engineer. The result is that they are not producing electricity to their capacity. That is why there is a shortage of electricity in West Bengal. I am not only blaming West Bengal. Bihar also. It is the same thing In Bihar also, the units are not able to produce according to the They are also having lacapacity. bour trouble, and they are also not able to produce according to the capa-This is the position.

SHRI SADASIV BAGAITKAR (Maharashtra): Let me point out to him that in Maharashtra where there is no labour trouble, generators are not producting...(Interruptions) It is not fair that you blame the working class and trade unions for this.

Don't make them a scapegoat..... (Interruptions) There is no co-ordination that is the issue.

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P. CHENGALRAYA SHRI NAIDU: In Maharashtra there may be a shortage of coal, but in West Bengal and in Bihar there is no shortage of coal. There is labour They are not working up to the capa-Now, Sir, this shows that the management is not properly Where Electricity Board Chairmen are appointed on political grounds, there is bad work; there the production is not up to the mark. Where they have appointed Chairman in the the Electricity Boards, interests of they are producing very well.

Take the case of Andhra Prayears desh. Two or three we had shortage οf electricity. For agricultural purposes, we used to get on alternate days for two or three hours only. But they appointed Mr. Kaka Rao as the Electricity Board Chairman. He was with the Madhya Pradesh Government. His services were taken and Mr. Vengal Rao, the then Chief Minister, brought him to Andhra Pradesh. He is proper man. He has done very good work. In three years, the position is different. Now we supply electricity to Madras, Karnataka and Orissa. This shows that if you have the proper management, then there is no trouble. If you do not have the proper management, there is trouble. The States which have trouble are blaming the Central Government. The Central Government is not responsible for the of the Chairman appointment Electricity Boards. The State Governments are responsible. Will State Governments entrust the responsibility of appointing Chairman of Electricity Boards to the Central Government? I am not talking about Maharashtra. Their case is different I will come to that later on. If the States are to throw the responsibility on the Central Government, will they allow the Central Government of the Electricity appoint Chairman Boards and the Chief Engineers? If

this is done, then only we can blame the Central Government. Otherwise, we have no right to blame the Central Government. The State Governments are responsible and if the appointments are made on political grounds, they have to suffer and the Central Government cannot be responsible for that.

About Maharashtra, I will say that there is very good management there. But there is shortage of coal. If there is shortage of coal, nobody can help. Only the movement has to be helped. Therefore, I come to Railways now.

SHRI SADASIV BAGAITKAR: The Energy Minister does not accept that there is shortage of coal. They are inserting huge advertisements in the press to make it known that there is no shortage of coal and spending huge amounts. But you say that there is shortage of coal. What is the truth? Minister says that there is no shortage of coal.

SHRI N. Ρ. CHENGALRAYA NAIDU: I am a Member of the Energy Consultative Committee. There plenty of coal at the pitheads. this has to be transported. (Interruptions) As I said earlier, in West Bengal or anywhere else, the rulers cannot be the agitators. The same thing can be applied to my party. Mr. George Fernandes and Mr. Madhu Dandavate were the railway leaders previously and now they are not in a position to control them.

AN HON. MEMBER: The Prime Minister became an agitator for a while. He  $wa_S$  arrested.

SHRI N. Р. CHENGALRAYA NAIDU: If you plead on their behalf for their rights, then it is your duty also to ask them to work. But you don't ask them to work. There was go-slow going on. The wagons are not moving. (Interruptions) These wagons were moving previously. But now they are not moving. What is trouble? The trouble is that nobody is taking the responsibility. I can say that there is plenty of coal. A few days back, the Energy Minister asked. Members of Parliament who are Members of Energy Consultative Committee, to go and see for themselves whether the statement of the Minister is correct or not. Some of us will be visiting the coal fields very soon, from the 25th to the 30th of this month. Then we will know the truth. There is plenty of coal. But there is no movement. For that, somebody has to take the responsibility and see that the trains move and the wagons move and the coal is supplied to the needy people.

SHRI SADASIV BAGAITKAR: Mr. Naidu, you are a member of the Consultative Committee on Energy. I am just making a suggestion. You can ask the Energy Ministry to take over the movement of wagons from the coal pitheads to certain fixed points. you know, the Port Trusts have separate railway system. They move the goods from the docks to certain fixed points. So, in order to avoid this problem, let the Energy Ministry move the wagons from the pitheads to certain fixed points. From there, the responsibility for the movement can be taken by the Railways, and the responsibility can be fixed. You please make that suggestion.

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PAR-LIAMENTARY AFFAIRS (DR. RAM KRIPAL SINHA): Sir, will you allow Mr. Naidu to have his say? If there are any clarifications, the Minister is there to clarify them.

SHRI G. C. BHATTACHARYA (Uttar Pradesh): Ha is making a useful suggestion. What objection Dr. Sinha has, I do not know.

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): I just want to request the House and particularly the Janata Party Members one thing. The Chair here is to regulate the business of the House and not to solve the intra-party feuds.

SHRI G. C. BHATTACHARYA: You have to judge who is interrupting and who is contributing.

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): Mr. Bhattacharya, whatever you want to say, you can say it through the Minister.

SHRI G. C. BHATTACHARYA: Mr. Bagaitkar is making a suggestion. Where the Minister will come in?

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): Do not interrupt the Member on your party lines or whatever it is. It is the Minister or the Party which has to manage those things. It is not for the Chair. (Interruptions)

SHRI G. C. BHATTACHARYA: There is no dispute in the party.

SHRI N. P. CHENGALRAYA NAIDU: So, Sir, when the coal is there, it has to be moved. For that, the Government has to find a way. The Minister of Energy and the Minister of Railways have to find a way so that coal is moved properly. If this is not done the trouble will be there.

Sir, the Government is contemplating the Kalpakkam plant at Madras. They have constructed the unit but there is no fuel for it. It has been planned to produce electricity. If they procure the fuel it can be run and it will supply electricity even to West Bengal. The Minister of Energy must talk to the Prime Minister and see fuel is acquired somehow that the They must see to it from outside. Kalpakkam unit runs and that the produces electricity.

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): Have you concluded?

SHRI N. P. CHENGALRAYA NAIDU: No Sir. They are interrupting from behind. What to do?

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): Mr. Naidu, that is the perpetual problem of your Party. How can I help you? Either you reply to them or you sit down. What can I do? I will call the next speaker.

SHRI N. P. CHENGALRAYA NAIDU: Sir, regarding the coal fields also, I have got a complaint. there were some enquiries against some officers. From the enquiries, it was proved that they committed some mistake. Instead of giving them some punishment, they were given promotions. And they are encouraging the officers to commit more mistake. Sir, we have brought this to the notice of the Minister in the Consultative Committee meetings. We requested him to look into this matter. Whoever responsible for giving them promotions must be asked to explain. Explanations must be called from them. If they are not able to take action against them, that means, they are encouraging the entire staff to commit mistakes so that they can get promotions.

This is the way they are doing things regarding the management of coal from pitheads to the railway sidings. previously there was a contract system, I was told. I do not know whether it is working properly or not. Now, labourers want that the Government itself must undertake that work also I do not know whether that will work or not. If the contract system is working well, let it be continued. If the contract system is not working then the Government must have their own transport system for removing from pit-heads to railway sidings. If this is not done, there will be trouble. (Time bell rings)

Now, this morning you were telling and here my friends are telling about the position in Maharashtra. The Minister must see that coal is moved to Maharashtra.

SHRI KALYAN ROY: Sir, coming from the coal best, I must say that I feel depressed to participate in this kind of a debate because I am speaking only on coal. Sir, we discuss coal only in relation to shortages, or when there is a stock or when the wagons are not available. Sir, we discuss miners when they are dead or destroyed in accidents and the Ministers rush

and photograph, appear in papers. We do not discuss miners when they are alive.

Sir, today we are facing one of the biggest strikes in the country, a strike which we do not want, a strike which we want to avoid, a strike which has been thrust on us. Sir. unfortunately, the five Central trade unions, the AITUC, the INTUC, the CITU, the HMS and the BMS, have jointly given a strike notice of an indefinite strike to start in all the coal mines throughout the country on and from the 18th of this month ten days from today. 1 say, it has been thrust on us. Sir, on the 5th there was a total strike, token strike., all over the country in order to show the Government, the people and Parliament the anguish and the anger which were accumulating in the hearts of 6,00,000 coal miners who go down the pits every day to that the country moves. Sir, they are discriminated against they are a pitiable lot. In all other countries, Sir all over the world, it is the miners, the coal miners who get the best wages, salaries, amenities and housing. These 600,000 workers risk their life every day. There is no doubt that they are doing the most hazardous the most risky and the most dangerous work. A miner, when he goes down the pit, is not sure whether he will come give only a few back. Sir. I can statistics which have been distributed Ministry of Labour. Since by the 1975, when the reiners had the last wage increase, till today, they did not have a single wage increase increase in amenities or fringe bene-In the mean time, every thing has gone up, including the D.A. of Members of Parliament, including the pension which has been given to us. Thanks to Shrimati Indira Gandhi and the emergency. But the miners did not have a single paisa rise, Mr. Naidu should know, since 1975. And yet, Sir, since 1975. till today, how many miners have been killed in accidents? Nearly 2,000. Even in the Indo-Pakistan war not so many people lost their lives. In 1975 those who lost their lives numbered 664, in 1976 they numbered

294, in 1977 they numbered 237 and in 1978 they numbered 164. The figures will be more because figures are only provisional once. Now, how many people have been seriously injured and serious injury means permanent crippling throughout ones life, i.e., he is unfit for work or get any work in this country. In 1975 their number was 2,211, in 1976 they numbered 1877 in 1977, up to October, their number was 1824 and up to October 1978 they numbered 1582. This is the type of work they have to which requires constant vigilance underground in suffocating mines, gassy mines, with water up to their neck when they have to crawl in mines-

They have to crawl for miles reach the working face. In other countries when the miner goes down, he is taken by a transport for two miles. two and a half or three miles to reach the working face. Here he has to crawl for miles to reach the working face. Just see his condition. position health when and his he has to crawl up to the surface again. All over the world, underground lighting is perfect. But there is hardly any underground lighting; there is no proper and adequate ventilation. An ILO delegation came about eight years back and they said that only an Indian miner can work in these conditions and no other civilised human being can work in these This is the condition of conditions. the miners underground. And over the world, more or less, situation is same. The Parliament should remember that our coal which was near the surface has hausted and we are going deeper and deeper inside where the roof is shaky, where there is more gas, where there is more danger to life. Just think of what happened in Chasnalla. Within half a second, 396 human beings were washed away. Even a man who sits at the pit bottom and who gives signal, could not escape. Such was the fury of the flood which affected the responsible? mine. And who were All senior officers were responsible.

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So many disasters took place after the Janata Government came. that things have suddenly deteriora-Things deteriorated even fore the Janata Government came. See the disasters at Chasnalla, Kesargarh, Silwara. And even this year started for the miners not with good In January 1979 a disaster took place in Assam, at Bargolai. There was an explosion and 14 miners were killed and 16 injured. Such is the type of conditions.

All over the world, the miners are getting the highest wages. believe, Sir, a latest agreement has been entered into by the British miners and the British National Coal Board. I am reading from the Economist which appeared on 3rd March 1979. According to it, a total 16 per cent increase for the miners will leave the miners unchallenged with the top wages. The average earning for the underground workers have risen to over 120 pounds a week. The coal industry of U.K. was already millions of expecting 250 subsidy from the Government before week's wage bill to cover the losses in 1979-80 and the pay would add 130 million pounds to the Board's labour cost. In other words, the National Coal Board was losing heavily. In spite of that, they had to enter into an agreement with the union and the British Government is subsidising heavily. Show me country, Mr. Naidu, where the mines are running in profit. Are they making profit in West Germany? they making profit in France? Are they making profit in Belgium? they making profit in United dom? Nor are they making profits in U.S.A. But because of captive mines in the steel plants, they are managing. Nowhere do the mines make It is foolish, ridiculous profits. idiotic to talk that the mines should make profit. You have to invest more to secure the roof, to preserve the health of the workers, to properly stabilise the surface because not only are the mines underground dangerous but because of exhaustion

and extraction of coal, even the surface becomes shaky. Go and see what happened in Jharia. Fire raging all over the area. See the condition in Asansol, in Raniganj and other places. Everywhere the condition is same. You find the there on which is written: You are residing at your own risk. This the condition of life, the and premitive life, the miserable subhuman conditions where the miners in India are forced to live. And Mr. Naidu gives a lecture. It is shameful not to understand the agony and the misery of the coal miners. did you have a wage revision? had a wage revision in 1968 when the mines were in the private sector and 90 per cent of the private sector mine-owners refused to implement the wage agreement. You know that. This question has been discussed in this Parliament, by the Sangh at that time, by the BLD at that time and by the Congress that time. These are matters of re-Fictitious names were Three lakh workers were working at workers were that time. One lakh on the muster roll and two lakh workers were put on the muster roll. Accidents Then, Sir, 300 lives were hushed. Dori disaster in were lost in the 1968 and their dependents have not been paid a single paise by way of This gentleman, the compensation. Raja of Ramgarh, is now a member of the Janata Party. He is now a Member of Parliament, a Member of the Lok Sabha. It is a Naidu. Mr. Please try to understand. The wage agreement, the national wage agreement and the wage board recommendations were not implemented in the private They were implemented in 1971 and in 1973, when, in two parts, the coking coal mines and the non-coking coal mines were nationalised.

Before the Compensation Commissioner, workers had filed their claims. Provident fund dues were to the extent of about Rs. 20 crores.

were not paid by the These dues Unpaid wages private sector. amounted to Rs. 30 crores. Bonus amounted to Rs 15 crores. etc due These dues have not been paid the coal miners. Many cases are pendnig before Compensation. Com-Calcutta. Such missioner at the record of these private mineowners who are trying to sneek once again to get a foothold in the coal mines. I would like to have a reply I would from Mr. Ramachandran. whether it to know a fact or not that a conspiracy being hatched to hand over certain in coal mines to the private sector in the Ranchi area. would like to have a categorical The rumour is spreading answer. all over the coal fields. Sir, I have shown you the condition. In 1974, after the mines were nationalised a wage committee was set up. happen to be in the mines for the last 30 years. I am the General Secretary of the Indian Mine Workers' Federation which is the strongest federation in the coal mines to-We had protracted negotiations with the same people, minus one or two, in the coal mines. had a strike for two days because Mrs. Gandhi was not eager to complete the negotiations. Ultimately entered into some agreement just before the railway strike. were called to Delhi Mr. K. C. Pant, who is unfortunately not here today, appeared before us suddenly. He said: We cannot pay you so We said: for ten years, we much. did not have any wage revision; the accident curve is going up; there is no quarter; nothing at all. said. I cannot do anything, He also said 'You cut down by half'. said 'We cannot do that' We said that this was an honest agreement between Coal India. IISCO and TISCO on the one hand and the trade unions on the other. were threatened with arrests. before the agreement, the railway strike was crushed. the management cut down one-third of the agreement and two-thirds of

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the agreement was implemented. Rs. 104 crores was paid to the Since then the wage level miners. has been frozen in the coal mines. It has gone up twice and thrice in steel and it has gone up more than that in cement, in textile, in and so on. The people who should get the highest wages and the maximum facilities are the worst hit today. Is it justified? I would ask the Minister. I leave it to the House to decide. Now, Sir, only 20 per cent of the workers have been provided with quarters in the coal Is it the case in any other mines. What about public sector? quarters? They are just barracks. There is no light. There The Coal miner is the only water. man in whole world who has to pay for his water every day. Yesterday, we had a meeting in Kenda I was living area in Assam. small room, in the open cast mine. मेंने पुछ। पानो कहा है ? मझे कहा गया कि पानी स्राने में सभी याडी देर लगेगी क्योंक श्रमी भारी नहीं श्रादा This means, the man who has bring water has not arrived. I asked him 'How much do you pay? He said Rs. 8 per month.' I would like to ask!  ${f I_S}$  it true of any other public sector? Then, your duty is to provide ter, medical facilities. You have miserably failed Your expenses on medical is less than Rs. 100 in coal mines, whereas in other concerns it is Rs. 400. The workers in coal mines suffer from the worst kind of lung disease. You have to look at the man. A worker in a coal mine cannot work for more than 8 years. In all other countries a miner does not work for more five days. In India they have work sometimes for 7 days. Even under this Government they been forced to work for 7 days. They have been prosecuted under Mines Safety Act for not working for 7 days. Then, people have not been given ambulances even after Am I the death of their children. right Mr. Ramachandran or not?

This was brought to the notice of the Consultative Committee was set up with me as an Inquiry What did you Committee member. Bulk of the coal mines were find? not having ambulances, but have three guest houses in Calcutta, There is not a single new hospital opened after nationalisation. quarters, in the Negotiating Committee Mr. Sharma, Chairman of the Coal India, said, yes, we can provide quarters, but Mr. Roy, you have wait for 500 years. And this is the only industry where the worker does not get a single paisa as house I have got the list of the public sector undertakings in Every Government country. tor pays house rent to the extent of 7 per cent, 10 per cent or 15 cent, but in coal mines not one paisa is paid as house rent. Regarding casual leave, workers in coal mines get more leave in other countries. Here what is the position in the public sector? Casual leave is denied to the coal miners. You ask him, is there any casual leave in mines? Not a single day is Am I wrong? Will it be wrong if I go on strike for demanding casual Then there was leave? Even in Ghatsila where suggestion there is the Hindustan Copper Corporation the workers get privilege leave, one day for every 12 days' attendance. for underground workers and surface workers get one leave for 16 days' attendance. wrong if we Will it be this leave. mand Will it wrong if the workers go on strike while demanding this leave? there is no canteen in coal mines. Chittranjan, Durgapur, Bokaro, Sen Ralleigh, all these are surrounded by coal mines. There you find fine excellent canteens. For one rupee there is full meal, subsidised food. Ask him, the Coal India does pay a single paisa for the subsidised food for men who are working the pit or on surface. They leading a jungle life. They have been bluffed. Loot is going on in the coalfields. Who does

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know this? Ask the worker; How angry he is when he sees officers millions of rupees and making officers, who were found those to be corrupt, are being promoted. Here is the whole list of officers who have been found corrupt. will name them. Shri B. Kanungo, Manager (Transporta-General tion). What is the allegation He showed against him? undue MIS. P. K. favour to Mukherjee (Coal and Agency) Private Limited. The punishment for a General Manager was: Promotion withheld Again, Shri for one year. Kanungo, General Manager (Transportation). The next charge inst him is, he showed undue favour to Mis. Gladstone Tyall and Limited and M|s. Indian Air Travels. I have been told that he used charge air fare when he used to go by bus. And what is the punish-It is, promotion withheld ment? for one year.

The whole list is of the officers. And for a clerk, Mr. Dayvant Dubey, what is the charge against him? It is, false payment to workers. And the punishment; it is dismissal. The whole list is there. The charge against Shri U. Bhattacharjee, Sales Officer, is, he forged signature of officers and allocated coal in favour of fake party. What is the punishment? Ιt is 'warned'. Mr. K. L. Chalana, Manager: what is the charge against him? It is, al**le**ged misappropriation of Rs. 20,000. The punishment crement stopped and severely Here is the workers' who were dismissed and the officers who were promoted and only their increments were stopped. want peace in this state of affairs. Let the Parliament decide. for is responsible accident? Τt is either the manager, or the supervisor of the workers. In each the officer who has been held responsible in an enquiry by the Director General of Mine Safety has either been promoted, or his case has been financed by the Coal India Ltd. Lakhs

of rupees have been spent by the Coal India Ltd. to defend the officers courts against prosecution by Labour Ministry, Still vou want peace in the coalfields! You want peace where even 20 per cent workers have not got quarters, where are paying money even to buy water, where in case of accidents ambulances are not available to pick them up from the pit surface to the hospital, where hospitals are collapsing, where working hours are increasing, where cases of gasification and suffocation are increasing! The coal-miner wants human treatment. We want that he should not accept a single paisa less than what you give to the workers in the public sector undertakings. Let Mr. Ramachandran not forget this. He is meeting us on the 13th, 14th and 15th. I tell you in all seriousness that I have been going from pit to pit, from colliery to colfor the last ten days. ljerv workers there say:

लेकर কস্ত ग्राना ग्रामनस्त से खुर्टी कर

Either you bring something, or please don't come to Asansol. This is the anger of the worker, this is the mood of the worker. Let Mr. Ramachandran stop going to Madras for some time. Let him go to the coalfields address the workers, if he has the courage to do so, which he lacks. Even on the question of import coking coal, he said one thing in the Consultative Committee meeting and when Mr. Biju Patnaik stands up, he meekly surrenders. Unfortunately, we are having this kind of trouble. (Time bell rings). I am finishing. You may ask me; what is the contribution of the coal miner? I just want to quote one thing. This is the reply given by Mr. Ramachandran. A lot of things have been said about the workersthat they do not work, they work, after nationalisation they This is the reply given by Mr. Ramachandran to a question by Mr. Morarka. The Janata Members should not feel disturbed. It is a question tabled by their

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partymen about productivity and other things in the collieries I quote:

"In the first three years after May, 1973, the number of workers generally increased mainly due to employment in new projects, regularisation of certain contract workers. Since 1976 the number has gone down due to natural wastages, control over new recruitment and rationalisation of deployment manpower."

About productivity, you say that after rationalisation the productivity has gone down. What does Mr. Ramachandran say?

"The productivity in mines of Coal India Limited and its subsidiaries has actually increased since 1973. The O.M.S. during 1977-78 was 0.68 tonnes as against 0.55 tonnes in 1973-74".

Do you want another proof to show my sincerity? Or you don't accept the figures given by Mr. Ramachandran. Tell me where have I failed as a miner, where have I tried to shirk work? In spite of these dcuble standards which the Government is playing, we are treated as miserable creatures. We have been working peacefully without any protest. But for how long? Our patience has been exhausted. The poor Harijan miner can also protest. The coalminer, the loader, the khalasi can also stand on his legs. Please understand it. Don't try to mislead the people. Either you give us what you are giving in other public sector undertakings, or you have a strike on the 18th.

My last point is this. The question arises wherefrom the money come. Yes, it is a very serious question. First, you stop the loot and plunder by sacking the officers whom you are shielding. The list is here. Which officer will not start taking bribes if he finds that taking bribe only leads to warning. It is giving incentive to bribery. Sir, I am finishing. Who knows I may not be here

on the 18th. I may be in the Rresidemay Jail or some other place, I do not know. The question is from where is the money to come loss is colossal. Why don't you have an independent investigation which has been demanded by all the central trade unions? Why are you afraid of that? I am not afraid of that. Have investigation and find out what are the ills and diseases which have crippled you.

Sir, in every other industry, example, steel, cement, textile, they get money in advance from the consumers. But the situation in Coal India is strange. A hundred crores rupees are lying with the consumers which they refuse to pay. I and several M.Ps. have asked Mr. Ramachandran in the Consultative Committee as to why he does not collect money from the consumers? who are these consumers? Mr Biju Patnaik, the ISCO and Mr. Dandavate's Railways. They consume 70 per cent of this coal. If you collect a hundred crores of rupees from them your loss would be wiped out. But that they will not do. If you have no money, how is it that you have paid Rs. 93 crores to the contractors as per your own statement? Where did you get money to pay the contractors? Where did you get money to pay the Indian Explosives a multi-million concern. They have been fleecing the Coal India annually of Rs. 10 crores. Where do you get money from to pay to the reople who supply timber? The timher supply is controlled by ten families. Where do you get money to pay the contractors for the three main inputs-coal, explosives and timber? And what kind of explosives do they Mr. Ramachandran knows what kind of explosives are being supplied.

VICE-CHAIRMAN THE (SHRI ARVIND GANESH KULKARNI): Please conclude, Mr. Kalyan Roy.

SHRI KALYAN ROY: An accident took place due to defective explosives in a certain mine. Mr. Fernandes said that he is taking action. I should like to know what action they have taken against Indian Explosives for supplying defective explosives. I am finishing in a minute. Therefore, you have no shortage to pay the contractors. You have no shortage of money when you fail to collect arrears which have accumulated with the coal consumers.

And now the last point. You are paying increasing overhead cost every year. What have you got to say about that? Every year the overhead costs in Coal India and in all its subsidiaries are going up. If you have money to pay your executives, if you have money to pay the contractors, if you have money to pay to your big officers, then you have to find money to pay the coalminers, otherwise the 18th May strike nobody can prevent. I beseech, S.r. let the House understand, let the House give what has already been conceded the workers of the other public sector undertakings, no more, no less.

THE VICE-CHAIRMAN (SHRI ARVIND GANESH KULKARNI): Please conclude. Mr. Sankar Ghose.

SHRI KALYAN ROY: I would plead with Mr. Ramachandran and his Cabinet colleagues that if my demand is not conceded, then I want just your support for the justified struggle which we are going to launch from the 18th May, 1979.

SHRI SANKAR GHOSE (West Bengal): Mr. Vice-Chairman, Sir, the country is passing through a most serious power crisis and the Power Minister is very quiet, very tranquil. He went round the country on the 18th April. His statement came out in the newspapers—Power Supply Comfortable. This was flashed in all the national newspapers.

Sir, in many parts of the country, particularly in West Bengal there is the most serious, most disastrous power crisis which is cauing untold misery to the people and incalculable national loss. When we debate this question in Parliament we expect

from the Central Government and the Power Minister to know what they are going to do about it. Sir, I asked certain questions about power crisis in West Bengal and I got two answers on the 30th April from the Minister. One answer said that there is a shortfall of 150 M.W. On the same day in response to Question No. 202 Ramachandran's Ministry replied that there was a shortfall of 150 M.W. On the same day, in reply to another question of mine, Question No. 92, you said "There is a shortfall of 230 M.W." Sir, we want that the Central Government should take a little more interest in this matter which is causing national loss. In West Bengal, the people of West Bengal tried, the newspapers of West Bengal tried, to draw the attention of the Government there and of the Chief Minister to the serious problem. But when this question was first raised, unfortunately the Chief Minister said, and the Government circles said, that there was a conspiracy. If you discuss the serious power crisis, then there is a conpiracy regarding this matter.

Sir, I have got figures from one of the economic journals from Benga!, the Business Standard. It says:

"The State Government owns plants with a generating capacity of 900 MW. But the total generation from these is a paltry 300 MW."

I want to know from the Energy Minister: Will he tell the country what the true position is, so that corrective action may be taken? In West Bengal, the people of West Bengal, the public of West Bengal, the newspapers of West Bengal, have written constantly on this matter and have mentioned this problem repeatedly. But first, the Chief Minister said, it is a conspiracy. Then they said, it is a legacy of past neglect. Then the Chief Minister went and opened a power unit of Calcutta, οf CAC, private concern. then Chief Minister And the said, there is no management in the State Electricity Board, in DPL. And DPL is under a Government undertaking. The Chief Minister said,
efficiency of management has declined
during the last...

SHRI P. RAMACHANDRAN: If the Chief Minister says so, what do you expect us to do?

SHRI SANKAR GHOSE: I am expecting you to do this. On the same day, in one answer you said that the shortfall was 150 MW, and in another answer you said the shortfall was 250 MW. And Calcutta newspapers say that out of a generating capacity of 900 MW, which the Government possesses, only 300 MW is being produced. Now, we have tried; the people of West Bengal have tried. We want that you should call a meeting and get the correct information so that corrective action may be taken. The long-term project we know. The longterm units that have to be set up have to be set up. But is it not a fact that if the units that are installed there in West Bengal are run properly if they are managed properly, then this kind of power crisis will not be there? We want those facts. These are specific questions that I am asking. I do not want a general answer. And have given certain reasons for power crisis in your answer. reason that you have given is the need for better operation and maintenance of the existing power stations. Better operation is possible. If the State Government is not doing it, is it not the duty of the Central Government to call a meeting of the State Government to say that these things should be done? Then another reason you have given is the need for improvement in the co-ordinated operation of the system within the State. Previously the Chief Minister said that this is not so; it is the past legacy. Now he has admitted that there is no management in the State Electricity Board and in the DPL. Sir, in the State Electricity Board, the experienced power engineers who were there had all to go as a result of the reorganisation that came. I think the Energy Minister knows it. And the

people who have been operating the State Electricity Board do not have that knowledge and experience which the previous engineers had. They do not have a real thermal engineer; they do not have an electrical engineer. It is most unfortunate that there is political interference in its engineers Sir, if the functioning. have to work, they have to be given a free hand. In the Administrative Reforms Commission report and in the last Electricty Bill, it was specifically provided that the State Electricity Boards should be run by Now, on top of that they engineers. have put an IAS man. There was dual control that led to further con-Moreover the engineer has to flict. work according to the guidelines given by certain CPM unions. Can a power plant in the modern world be run if they have to work according to the guidelines of certain IAS CPMcadres? officers and certain in DPL which is a Furthermore. State Government undertaking there is a conflict and a clash between the CPM union and the RSP union on I am saying this the labour front. not because it is a State matter. am saying this for this reason that at the State level people have tried by all kinds of attempts, all kinds of attempts have been made, to rectify the position. The Chief Minister himself is the Power Minister. is also the Home Minister there. He has other duties. He devotes time for party work also. So there is a persistent demand, you appoint a full-time Cabinet Minister Power, because this whole crisis is not a part-time duty. That has not been done. The next demand we made was at least you appoint-if you do not want to leave portfolio-a full-time Minister οf State for Power. That has not been done. These things have appeared in One of the Ministhe newspapers. ters, Mr. Krishnapada Ghose, Labour Minister, has said that he will end the power crisis in a week if the portfolio is given to him. So there is this clash that is going on inside. So you can see the problem. I am reading from the newspaper of 5th May. This is the position. Therefore, so far as West Bengal is concerned, so far as the power situation in West Bengal is concerned. we are not asking for Central intervention. We are asking you to please a meeting; please take these facts. These facts show that the power units that we have got, if they generate power at the national level, at the national average, through proper maintenance. through proper technicians, avoiding political interference, avoiding inter-union rivalry, this problem can be solved. This problem is not confined to West Ben-This is a national causing an incalculable national loss. Therefore, I hope the Energy Minister will not give the kind of contradicting answers that he has given. This is a serious question and he should deal with the situation seriouslv. The problem should be solved from a national point of view. This is so far as West Bengal power situation is concerned.

So far as the all-India situation is concerned, in regard to energy, we have got a situation where the Energy Minister says I have got enough coal but the Railway Minister is not giving me sufficient number of wagons. And the Railway Minister says, I have got sufficient number of wagons but the Energy Minister is not giving me coal. This is the position. Public statements are appearing in the newspapers. The Steel and Mines Minister goes one step ahead. Patnaik says, both are to blame. The Energy Minister is not giving me coal Railway and the Minister, Dandavate, is not giving me wagons. So all three Ministers are right. All three Ministers are right because it has been proved in the Cabinet Sub-Committee that 8000 to 10000 wagons —I think Mr. Ramachandran agree with me-which the Railway Minister was required to give according to the allotted quota, have not

Therefore, the allegation come. against the Railway Minister is correct. Now, so far as the allegation against the Energy Department concerned, that is proved from the documents The problem official in West Bengal is a little different. In West Bengal the Chief Minister himself is the Power Minister. Therefore, he could not himself. First he says there power crisis. If vou nα persist saying that there is a power crisis, then you are a party to the conspiracy. Stage by stage the whole of Calcutta ceases to be Calcutta. Calcutta grew out of two or three villages—Govindpur and Shutanpur. Now it has reverted to the old villages because there is no electricity. It has become now again Govindpur and Shutanpur. When the situation became so intolerable the Chief Minister had to admit it. Orginally they said, no, there should be wayside meetings to explain to the people that there is no power crisis. But when the entire Calcutta is plunged in darkness, then wayside meetings could not be held to explain there is no power crisis. Then the Chief Minister goes and opens a private power plant, the CAC. And the Government-owned State Electricity Board, Government-owned Durgapur Projects Limited, not functioning properly. There is no management there; there is coordination there. Sir, the problem in West Bengal is that the Chief Minister is himself the Power Minis-In the Centre the Janata Government is in a happier position because the Energy Minister can blame the Railway Minister and the Railway Minister can blame the Energy Minister. These two portfolios are held by two different Ministers unlike in West Bengal where the Chief Minister is himself the Power Minister.

Sir, coal is the main source of our energy and the Minister is sayting that there is no coal shortage. In

1977-78 the original target was 106 million tonnes. They could not fix the target at this level and they reduced it to 103.2 million tonnes. The actual performance was only 100.9 million tonnes, resulting in a shortage of 2.3 million tonnes in 1977-78 from the revised target and a shortage of about 5 million tonnes from the original target in 1977-78.

Discussion on working

What is the position in 1978-79? The original target was 113 million Later it was reduced to 106 million tonnes. The performance was 102 million tonnes representing a reduction of 11 million tonnes from the resulting in a original target and shortage of 4 million tonnes the revised target.

It is said that every effort is made to increase coal production. the oil crisis came, between 1951 and 1973, the rate of increase in production of coal was 3.7 per cent. After the oil crisis started, between and 1975, the rate of increase in coal production was 25 per cent per year and the coal production from 1973 went up from 77 million tonnes to 96 million tonnes. Now we are facing the crisis and we find that the production of coal is falling. This is about coal.

What about energy and what about electricity generation? The installed capacity for generation of electricity for 1977-78 was 3,400 MW. All the money was provided keeping in mind this target. But what was the performance in 1977-78? It was only MW. 1,956 There was thus MW. about 1,450 short-fall of The Minister is nodding head to suggest that he is not accepting this. If he does not accept these figures, I will have to quote from official documents, namely, Annual Plan 1978-79 and Review of Plan Performance, 1977-78. I am reading from page, 44, paragraph 4:

As against a target of adding 3,400 MW to the generating capacity in 1977-78, the achievement was 1,956 MW—Vide Annexure IX(I).

This is from your official documents. What is the reason they have given for this short-fall? The reasons are self-condemnation. They  $sa_v$ there was delay in completion of civil Money was provided for the It is not that money was works. not available. They are asking for documents. The documents are not with them. They do not know what is the short-fall. The first reason given is delay in completion of civil There is so works. much of unemployment in this country and still you could not complete the works. The second reason is uneasy labour relations. Is it a compliment? The third reason is shortage of materials such as steel, cement and explosives. Steel was in surplus and cement was There is no planning for in surplus. Thermal generation of explosives. power increased only by 1.7 per cent. What is the reason? The given is forced outage which was 13 per cent in 1976-77, but it increased to 19 per cent in 1977-78. Outage is increasing. Sir, so far as coal is concerned, particularly which is the source of our energy, the position is that when they presented the Sixth Plan-they call it as fresh Fifth Five Year Plan—in their document they said-if the Minister contradicts me, I will give again references from that document-they say that no difficulty is expected in meeting commercial energy demand in the next fiveyears. In 1979 they said that. When, they came, coal production was surplus, and in the first two years of the Fifth Five Year Plan the production exceeded the targets. In that document they say: -

"The performance of the coal industry in the recent past..."

When they came in.

"...inspires confidence that it can meet the increasing energy demand arising in the coming years".

Sir, in this Plan of 1978--83 they say that because of the performancethe coal industry can meet their demand, and in the last year there is a shortfall of 11 million tonnes from the original target and in the previous year in the first year of the Janata Government, there is a short-fall of about 5 million tonnes from the original target. And in this particular document they have said:

"The coal based thermal power stations account for the bulk of the addition to capacity in the Plan period."

Therefore, Sir, money was allocated. But this shortage has aggravated the energy situation. Sir, the energy position is very critical. Unless some corrective actions are taken, the position will worsen.

Thank you, Sir.

श्री भीष्म नारायण सिंह : उपसभाष्यक्ष जो. किसी देश के लिये ऊर्जा उसकी आर्थिक प्रगति का मेरुदंड है। जो राष्ट्र ऊर्जा का उचित उत्पादन नहीं कर सकता वह निश्चित ही ग्रपनी प्रगति का द्वार बंद कर देता है। महोदय, ग्राप ने देखा कि हमारे पूर्व वक्ताग्रों ने, लगभग सभी ने इस बात की श्रावश्यकता महसूस की कि राष्ट्रीय स्तर पर ऊर्जा नीति का निर्धारण अत्यन्त भ्रावश्यक है ग्रीर मेरी समझ में रक्षा मतालय के बाद यदि किसी मंत्रालय का सब से ज्यादा महत्व है तो इसी मंत्रालय का है। इसलिये राष्ट्रीय दिष्टिकोण से यह ग्रावश्यक है कि ऊर्जा संबंधी एक राष्ट्रीय नी ति निर्धारित की जाये। मैं माननीय मंत्री श्री रामचन्द्रन जी ग्रीर ग्रपने राज्य मंत्री, दोनों से ग्राग्रह करना चाहुंगा कि ग्राप को इस मामले में स्त्रयं इनीशियेटिव लेना होगा और जो परिस्थिति देश में कायम हो रही है ऊर्जा के संबंध में उस को ध्यान में रखते हुए ग्राप इस में कोई विलम्ब न करें क्योंकि ग्राप को कोई ग्रवसर

ग्रब नहीं मिलेगा जिस की वजह से श्राप सोचते विचारते रहें । इस में सब से पहले पहल करने की ग्रावश्यकता है ग्राप के लिये श्रीर उस में श्राप दोनों का इनोशियेटिव सब से ग्रावश्यक है। ग्राज ग्राप देख रहे हैं कि हालत क्या है। मैं खुद बिहार से आता जहां देश की 41 परसेंट मिनरल वेल्य है। खनिज पदार्थों की दिष्ट से उस को पूरे देश का हृदय कहा जाता है स्रौर वहां बिजली के थर्मल स्टेशन्स भी हैं ग्रौर कुछ एक दो छोटे मोटे हाइडिल स्टेशन्स भी हैं। उस राज्य से मैं ग्राता हूं कि जहां पर इतनी अनुकुल परिस्थिति है लेकिन वहां भी ग्रभाव का वातावरण है। तो ग्राप सीच सकते हैं कि देश की, पूरे देश की परि-स्थिति को ध्यान में रखते हुए क्या हो सकता है। बंगाल की यहां काफी चर्चा की गयी श्रीर श्रन्य राज्यों की चर्चाभी की गयी। कहीं भी पर्याप्त माना में बिजली की बात नहीं की जा रही है। जितनी वहां होनी चाहिए उतनी बिजली कहीं नहीं है और इसीलिये समय रहते मैं ग्राप को सुचित करना चाहता हं कि समय रहते भ्राप को कौन-कौन से कदम उठाने हैं जिस से कि **ग्रं**धकार सामने न स्थाने पाये। यह पूरे का सवाल है, यह किसी राज्य विशेष का सवाल है। इस दृष्टिकोण से ग्राप को सोचना पड़ेगा। यह बात ठीक है कि राज्यों के श्रधिकार भी हैं, लेकिन इस बात कहकर ग्राप इससे मुकर नहीं सकते हैं।

दूसरी चीज जो कमेटीज स्रापने बनाई हैं, उनकी रिपोर्ट स्रापके सामने हैं। मैं उनके रेलेवेंट पोर्शन कोट करना चाहूंगा। कोयला या पैट्रोल पर निर्भर करके बहुत दिनों तक ऊर्जा का उत्पादन नहीं किया जा सकता क्योंकि एक न एक दिन वह ऐक्जास्ट होकर रहेगा, 50 वर्ष में या 100 वर्ष में ऐक्जास्ट हो जाएगा। तो श्रापको नान-कंवेंशनल सोर्सेज का पता लगाना पड़ेगा श्रीर जैंसा मैंने कहा कि बाबेजा कमेटी श्रीर फ्यूल कमेटी जो म्रापने बनाई थीं उन पर म्रापको ध्यान देना पड़ेगा । उनका कहना था—

"Unconventional sources of energy such as solar, wind, geo-thermal and tidal are still in the process of development and are not likely to be available for commercial exploitation in a major way in the near future."

इस स्रोर स्रापको साथ ही साथ ध्यान देना पड़ेगा। चुंकि माननीय श्री विपिन गल दास जी ने इन पाइंट्स को डिटेल में कहा है, इपलिए मैं ज्यादा समय सदन का नहीं लेना चाहूंगा लेकिन मैं भी यह ज़रूर कहना चाहूंगा कि नान-कंत्रेंगनल रिसोर्सेंज का स्रापको पता लगाना चाहिए।

नीयरी बात मैं यह कहना चाहता हूं कि यह क्रापको देखना पड़ेगा कि यह जो मजरूर इनेकिन्सिटी बोर्डन में काम करते हैं उनके वेतनमानों में बहुत श्रन्तर है। मुझे ग्राश्चर्य है यह देख कर कि महाराष्ट्र के इने विट्सिटो बोर्ड में जो मजदूर काम करने हैं ग्रौर विहार के इलेक्ट्रिमटी वोर्ड में जो मजदूर काम करते हैं उन दोनों के वैनननानों में जमीन ग्रासमान का ग्रन्तर है। उनमें कोई यूनिफार्मिटी नहीं है। नती गा यह है कि उनका खराब ग्रसर पड़ता रहता है ग्रौर ग्राप को स्ट्राइक्स फेम करनी पड़ती हैं क्योंकि उनमें समता नहीं है, नीति में समता नहीं है। तो ग्रापके विभाग को वेतन के लिए भी राप्टीय नीति बनानी पड़ेगी क्योंकि स्रापका विषय बड़ा महत्वपूर्ण है । स्राप उसको इग्नोर नहीं कर सकते हैं । डिस्पैंरिटीज होंगी तो डिस्सेटिस्फैंक्शन होगा । ग्रगर डिस्सेटि<del>स्फें</del>क्शन होगा तो इलेक्ट्रिमिटी बोर्ड्स में स्ट्राइक्स वगैरह ग्रापको फेय करनी पडेंगी। मजदूरों को ग्राप इंग्नोर नहीं कर सकते हैं क्योंकि उत्पादन के मुख्य स्रोत वही हैं, इसलिए डिस्पेरिटीज को ग्रापको हटाना पड़ेगा ।

हसारा देश कृषि प्रधान देश है। भारत के सभी हिस्सों में, तमिलनाडु में भी मैंने देखा कि श्रापने बिजली का काफी विस्तार किया है, बड़े बड़े कुएं बना करके किस तरह से लोग लिफ्ट इरिगेणन या ट्यू वैल लगाकर वहां सिचाई करते हैं, बिहार में भी वही हालत है। हर जगह इसकी मांग है। इसलिए इसको ध्यान में रखते हुए मेरा यह विचार है कि जैंसे विहार के बारे में मैं देख रहा हूं कि बहुत सारी स्कीम्स खासकर हाइडल पावर की जो सी०डब्ल्य ०पी० सी० के पास पड़ी हुई हैं, वहां से क्लियरेंस नहीं हुई । इरिगेशन प्रोजेक्ट्म लोगों ने लगाये हुए है लेकिन ग्राप लोगों ने उस ग्रोर ध्यान नहीं दिया है। ग्रापके इलेक्ट्रिसिटी बोर्ड न भी इस पर ज्यादा जोर नहीं दिया है। तो ये जो हाइडल प्रोजेक्ट्स हैं, ये सारी स्कीम्स को श्रापको किनपर करना पडेगा। बिहार में नदी और घाटी दोनों हैं। हम लोग जो छोटा नागपुर के इलाके से म्राते हैं, वहां पर नदी भी है, घाटी भी है, बहुत सारी सिचाई की योजनायें हैं भीर हाइडल प्रोजेक्ट्स भी बने हए हैं लेकिन उनके स्वीकृति न मिलने से कोई प्रगति नहीं है। नतीजा यह है कि बिजनो की शार्टेज है। इसलिए उन सब प्रोजेक्ट्स, जो सी०डब्ल०पी०सी० या भारत सरकार के सिचाई विभाग में पड़े हुए हैं, को स्वीकार करना चाहिए। दूमरे राज्यों की भी ऐसी ही योजनायें लिम्बत होंगी। तो ऐसा मैं मानता हूं कि हाइडल प्रोजेक्ट्स पर भी स्रापको विचार करना पडेगा तभी विद्युत क्षपता को ग्राप बहा सकते हैं। कोयले की बहुत वात की गई है स्रीर कोयले पर स्राज कालिंग झटेंशन भी था। इसका म्रभाव है यह सब जानते हैं इसलिये कैसे हम **ब्रा**पकी सराहना करेंगे । एक सदस्य ने कहा था कि 1976 में फांस को श्रीर दूसरे देशों को हम कोयला एक्सपोर्ट करते जबिक स्राजकल कोयला **मंगाने** की नौबत ग्रा गई है। जहां से कोयला निकलता

है, प्रोडक्शन होता है वहां से मैं ग्राता हूं। मजदूरों की कोई कमी नही है। जो श्रापका टारगेट था, जो भ्रापने फिक्स किया हुम्रा था, 102 मिलियन टन ग्रव वह घट कर 90 मिलियन टन हो गया है कोल इंडिया के माध्यम से। यह भी कहना चाहता हूं कि प्रोडक्शन की कमी भी नहीं है। या तो ब्रापके यहां कोन्रार्डिनेशन की कमी है या वैगन र फिशियंट माला में नहीं हैं। श्रापको कोग्रार्डिनंशन की व्यवस्था करनी चाहिये। मैं ग्रापको बताना चाहता हूं कि सी०सी०एल० की जानकारी मुझको है। कर्मपुरा इलाके की जानकारी मुझको है। काफी मात्रा में कोयला निकलता है, काफी उत्पादन होता है कोयले का लेकिन छाप उसको देश के विभिन्न भागों में नहीं भेज सकते इसलिये बदनामी श्रापको निश्चित रूप से मिलेगी । इस पर श्रापको ध्यान देना चाहिये श्रीर श्रापस में कोग्राडिनेशन होना चाहिये ।

चुकि बिजली विभाग ग्रापके पास है इसलिये मैं ग्रापको कहना चाहता हूं कि कोयला उत्पादन मे फिक्यूएट ट्रिपिंग का ग्रसर पड़ रहा है। इसका इलाज ग्रापको निकालना पडेगा । इसके चलते श्रापको बाधा पहचती है। इसकी वजह से प्रोडक्शन में भी ब्रसर पडता है। काज को हेम्पर करता है। हमारे माननीय सदस्य श्री कत्याण राय जी ने भी चर्चा की कि ठेकेदार ग्रौर ग्रिधिकारी ठीक नही है। मैं यह नहीं कहता कि सारे अधिकारी श्रच्छे नही है, बहुत से अधिकारी अच्छे भी है। मैं यह जानता हं। लेकिन भ्राजकल जो कोल फील्ड में कांट्रेक्टर्स ग्रीर कुछ ग्रधिकारियों की सांटगांठ से एक नया माहौल खड़ा हो गया है उससे राष्ट्रीयकरण का जो उद्देश्य है वह विफल होने की स्थित में है। मुझे बहुत सारी कम्प्लेंट्स मिली हैं। इसमे एक यह है कि छोटा नागपुर में अन-श्रथोराइज्ड माइनिंग हो रही है। कांट्रेक्टर्स श्रीर ब्रधिकारियों की सांटगांठ से कोयले को इधर-उधर भेजा जा रहा है, यानी चोरी

हो रही है। ये जो बाते हो रही है इस बात की सूचना ध्रापको भी मिली होगी। इन चीजों को ब्रापको रोकना होगा। ये जो लूपहोल्स हैं इनको ब्रापको बंद करना होगा। इसमें स्ट्रिक्ट होना होगा।

माइन्स में जंसा मुझको अनुभव हुआ है कि आपका इंस्पेक्शन प्रोपर्ली नहीं होता है। इसकी शिकायत हमको काफी मिली है। मेरा कहना है कि माइन्स इंस्पेक्शन प्रोपर्ली होना चाहिये। प्राइवेट कांट्रेक्टर्स के जो इंजिनियर्स होते थे वह माइन्स इंस्पेक्शन करते थे। अब इसमें कमी नजर आती है। प्रोपर इंस्पेक्शन न होने की वजह से माइन्स में विस्फोट हो जाता है, मजदूर मारे जाते है। इन सारी परिस्थितियों पर आपको ध्यान देना होगा।

जहां तक मज़दूरों का सवाल है कत्याण राय जी की भावना से हम सब सहमत है। काफी सेन्टीमेंटल थे जब वह बोल रहे थे। उनकी बातों में कुछ तथ्य है। स्राप देखें कि 75 के बाद से कोयला फील्ड में काम करने वाले मजदूरों की मजदूरी में कोई इजाफा नहीं हुग्रा है। वे बहुत रिस्क लेकर काम करते है। जिन बातों की चर्चा हो चुकी है मैं उनको दोहराना नही चाहता। रामचन्द्रन जी बहत सुयोग्य श्रोर सुलझे हुए व्यक्ति है। राज्य मंत्री जी भी जनसेवी हैं ग्रौर सुलझे हुए व्यक्ति है। स्रापको काज को सिम्पेथीटिकली देखना चाहिये । ऐसा कोई मौका नही स्राना चाहिये जिस कारण से उनको हड़ताल करनी पडें। कोयले की शोटेंज है यह सब को मालूम है। ग्रगर हड़ताल हो गई तो क्या परिस्थित होगी यह ब्राप स्वयं सोच सकते है। इसलिये मेरा कहना है कि ऐसा मौका न स्राने दीजिए। मैं यह कहना चाहता हूं कि उनकी जो मांगें है वह जेनुइन मांगे है अनकी दूसरों से तुलना मत करें। श्रपने जीवन को खतरे में डाल करके खानों में जा करके काम करते हैं। दूसरे

किसी पिल्लिक सेक्टर में इस प्रकार का रिस्क नहीं है जितना कोल फील्ड में है। इसलिये जो उनकी जायज मांगें हैं उनको ग्रापको देखना चाहिये श्रीर जहां तक संभव हो उनको मान लेना चाहिए। इन शब्दों के साथ जिन बातों की तरफ मैंने ग्रापका ध्यान ग्राकिंपत किया है उनकी तरफ, मैं ग्राशा करता हूं ग्राप निकट भविष्य में ठोस कदम उठायेंगे। इससे उनकी समस्याश्रों का समाधान निकल जाएगा।

(Mr. Deputy Chairman in the Chair)

क्रजी मंत्रालय में राज्य मंत्री (श्री जनदेवर मिश्र): उपसभापित महोदय, इस सदन में कई माननीय सदस्यों ने कोयला उद्योग के बारे में बहुत दिलचस्पी दिखाई श्रीर जितने भी विचार र बे हैं वे ग्रपनी जगह सही हैं। याड़े बहुत ग्राकड़ों की गड़बड़ जरूर हो गई है। मैं केवल इसी बारे 5 P.M. में सफाई देने के लिये खड़ा हुन्ना हूं। बिजली ग्रीर एनर्जी के बारे में श्री रामचन्द्रन जी बोलेंगे ग्रीर ग्रगर हमसे कोई बात कोयला उद्योग के बारे में रह जा तो उसका भी बे जवाव देंगे।

हमारे बुजुर्ग साथी श्री विपिनपाल दास जी ग्रौर दूसरे लोगों ने यह बताया कि इस साल कोयले के उत्पादन का लक्ष्य 113 मिलियन टन था, लेकिन 102 मिलियन टन ही उत्पादन हुआ है । यह बात सही है कि शुरू में लक्ष्य 113 मिलियन टन का था, लेकिन जब वह लक्ष्य संशोधित हुम्रा तो 106.30 मिलियन टन ही रह गया ग्रौर उत्पादन 102 मिलियन टन हम्रा । इस तरह से करीब-करीब 5 मिलियन टन लक्ष्य से कम कोय ने का उत्पादन हुग्रा। इसके कारण भी हम लोगों को जान ले ा चाहिए। ग्राज सूबह ध्यानाकर्षण प्रस्ताव का जवाब देते हुए मंत्री जी ने वताया था कि सिंगरौली कोलियरीज में हड़ताल ग्रौर ग्रप्रत्याणित वर्षा ग्रौर बाढ तथा बिजली की कटौती के कारण उत्पादन पर बहुत भ्राघात हुआ।

मैं सदन के सामने यह बात भी रखना चाहता हं कि जो विस्फोटकों की कमी हुई ग्रौर एक्सप्लोसिव्ज कारखाने में हड़ताल के कारण इनकी कमी हुई थी, उस रे कोयले के उत्पादन में . 3 मिलियन टन का नुक्सान हुन्रा। बिजली की कटौती के कारण 2.8 मिलियन टन कोयले के उत्पादन में कमी हुई। सिंगरौली कोलियरीज में ग्रप्रैल-मई, 1978 में हड़ताल के कारण . 6 मिलियन टन कोयले का कत उत्रादन हुस्रा । बाढ़ से बिहार ग्रौर बंगाल क्षेत्र में 2.5 मिलियन टन कोथले का कम उत्पादन हुग्रा । इस तरह से करीब 7 मिलियन टन कोयला इन बाहरी कारणों से कम पैदा हम्रा। इस प्रकार हम भ्रपने लक्ष्य से 5 मिलियन टन कम पड़ते हैं। मैं यह बात भी सदन के सामने साफ तौर पर रखना चाहता हं कि चाहे हमारी पार्टी सरकार में हो या कोई ग्रन्य हो, इसका सवाल नहीं है। हमारे सामने सवाल यह है कि हमें बस्तु-स्थिति को देश के सामने रखना चाहिए। एक तरफ तो इस प्रकार की स्थिति रही ग्रौर द नरी तरफ जैसा कि शुरू से ही चर्चा चलाई गई कि इस मामले में परिवहन की भी दिक्कत रही । इन दिक्काों के चलते पिछले साल सन् 1977-78 में पिट हैड पर, खदान के मुहाने पर, कोयला 10.85 मिलियन टन था ग्रौर इस साल वह करीब 13 मिलियन टन हो गया है। उसको हम उठा नहीं पाये हैं। बहुत-सा कोयला ऐसा होता है कि अगर जमीन से निकाल दिया जाता है तो उसकी लाइफ के अनुसार छः दिन के अन्दर या एक महीने के ग्रन्दर या चार महीने के ग्रन्दर उस पर ग्रपने ग्राप ग्राग लग जानी है। हमारे लिए यह एक समस्या बनी हुई है कि उसको पानी में भिगो कर कैसे रखा जाये ग्रौर हमें उसको पानी में भिगो कर रखना पडता है। इस प्रकार से उसको प्रिजर्व करने में ग्रतिरिक्त खर्च होता है। मैं समझता हूं कि कोयला उद्योग बनाम रेलवे उद्योग का निरर्थक है। अक्सर इसकी चर्चा रहती है कि पिट हैड पर तो कोयला है,

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लेकिन रेलवे साइड पर कोयला नहीं पहुंचता है भौर यह कहा जाता है कि कोयला उद्योग इसकी जिम्मेदारी ले । रेलवे साइड पर कोयला वैगनों के द्वारा पहुंचाया जाता है। मैं यह सदन के सामने कहना चाहता हूं कि आमतौर पर रेलवे साइड के ऊपर कोयला पहुंचा दिया जाता है । कहीं-कहीं इसमें दिक्कत पड़ती है। रेलवे विभाग की तरफ से कह दिया जाता है कि वैगन बिना कीयला लिये ही लौट भ्राया । इसके कुछ कारण हैं। कहीं पर बिजली नहीं रहती है ग्रौर इस कारण से वैगन भरे नहीं जाते हैं। रेलवे का कुछ इस प्रकार का नियम है कि रेलवे साइड पर वैगन पांच घंटे तक रह सकता है। ग्रगर पांच घंटे तक बिजली गायब रह गई तो वैगन खाली लौट ग्राएगा । इसी प्रकार से जहां पर कोयला भरा जाता है वहां पर श्रामतौर पर यह नीति बनी हुई है कि खदान के भीतरतो मर्द काम करेंगे लेकिन खदान के ऊपर श्रौरतें मजदूरी करती हैं। रेलवे ऐक्ट में मैंने बताया कि यह है कि पांच घंटे साइड पर वैगन जायेगा । उसके बाद पायलट ग्राकर ग्रपना वैगन ले जायेगा । यह सब व्यवस्थ*ः* की गलती है। यह हमारी गलती है ग्रीर रेलवे की गलती है, इसको हम स्वीकार कर रहे है। हम पूरी कोशिश कर रहे हैं--रेलवे विभाग से सम्पर्क करके ग्रौर कुछ ग्रपने विभाग से कह कर कि इसको ठीक किया जाये । यह गलती म्राज से नहीं है, बहुत दिनों से चल रही है। कोयले की लोडिंग के लिये ग्रौरतें रहती हैं। मान लिया जाये कि वैगन 10 बजे रात को म्राता है तो इसके लिये उन औरतों को रोका नहीं जा सकता। वह दिन में ही रह सकती है। वरना खुराफात होने का डर है : इसलिये कुछ ऐसी दिक्कतों का हमें सामना करना पड़ता है जिनको कि मैंने ग्रापके सामने रखना ग्रपना कर्त्तव्य समझा ।

यहां पर परिवहन की चर्चा चली है। मैं इतना ही कहना चाहता हूं कि दो महीने

पहले हमको कोयले की लोडिंग के लिये रोज करीब 12 सौ वैगन्स कम मिला करते थे ग्रौर ग्राज 705 वैगन्स प्रति दिन कम मिल रहे हैं। यदि हम यह कोशिश करते हैं कि ट्कों से कोयला भिजवायें तो दूर तक कोयला भेजने में वह इतना महंगा पड़ जाता है कि कोयले से ज्यादा दाम का डीजल जलाना पड़ता है। मैं पहले पेट्रोलियम मिनिस्ट्री में था ग्रौर मैं डीजल का भाव भी जानता हूं ग्रौर कोयले का भाव भी जानता हुं। दूर तक ट्रक से कोयला भेजना बहुत ज्यादा महंगा हो जायेगा ग्रौर किसी भी उपभोक्ता के लिये उसको खरीदना मुश्किल हो जायेगा । हम समझते हैं कि पिछली जो बाढ़ ग्राई थी या बरसात ग्राई थी उसको देखते हए कोयला उद्योग की तारीफ होनी चाहिए थी कि उसने बाढ़ ग्रौर बरसात का मुकाबला ५िया । ग्रक्तूबर 1978 में जहां 3 लाख 10 हजार टन प्रति दिन कोयले का उत्पादन होता था वहां मार्च, 1979 में 4 लाख प्रति दिन कोयले का उत्पादन हो गया । इसकी तारीफ होनी चाहिए थीं। लेकिन हमने देखा कि सदस्यों को इसके बारे में लगता है कि या तो जानकारी नहीं है ग्रौर ग्रगर जानकारी है तो वे इसको कहना नहीं चाहते थे। इधर खान मुहान ग्रौर वाशरी से रेलवे साइडिंग तक जहां बिजली से कोयला नहीं भरा जाता था ग्रौर प्राइवेट कान्ट्रेक्टर के ट्रक जिसको ले जाया करते थे उसके लिये कोयला उद्योग ग्रौर सरकार ने तय किया है कि उसका पूरा विभागीकरण कर दिया जायेगा । लिये ट्क खरीदने पडेंगे ग्रौर बडे पैमाने पर खरीदने पडेंगे। तो यह समस्या सामने है ग्रौर इस पर तत्काल फैसला हन्ना है। यह सही है कि इन कान्ट्रेक्टर्स के कारण एक ग्रजीब विस्म की ग्रहचन कानून ग्रौर त्यवस्था में ग्राती है। केवल कान्ट्रेक्टर्स के कारण ही नही बल्कि कोयला उद्योग के सामने जो और दिक्कों है वे हमें बिरासन में बहुत कुछ मिली है । बहुत सी कोयला खदानें ग्रवैज्ञानिक तरीके से खोदी गई हैं भ्रौर भ्राज उनको कन्द्रोल

करना मुश्किल है। चासनाला की चर्चा की गई, वह चासनाला इसी तरह की खान थी। इस तरह की कितनी ही खदानें है जिनको वैज्ञानिक तरीके से चलाने में दिक्कत महसूस हो रही है।

बवेजा कमेटी की यहां पर चर्चा की गई । बवेजा कमेटी ने श्रपनी रिपोर्ट में बताया कि इस समय कोयला उद्योग 50 हजार मजदूर सरप्लस है। कल्याण राय जी होते तो मैं जरूर उनसे पूछता कि इस सरप्लस लेबर के लिये करीब 40 करोड़ रुपया सालाना कोयला उद्योग का खर्च हो रहा है। कोयला उद्योग कोणिश कर रहा है कि इस सरप्लस लेबर का मुकबला किया जाये लेकिन इसके साथ ही माथ यह भी निर्णय लिया गया है कि हम किसी की छटनी नहीं करेंगे यदि स्रपने स्राप कोई रिटायर हो जायेगा तो उसकी जगह पर भर्ती नहीं करेंगे बहुत सख्ती से भर्ती करेंगे, भर्ती पर कन्द्रोल करेंगे यह निर्णय लिया है। इसका नतीजा यह हम्रा है कि हर साल रिटायरमेन्ट के कारण 5 हजार लोगों की तादाद कम हुई है। यह हमें बताना इसलिए जरूरी था कि इस पर भी बहुत से ट्रेंड यूनियन के लोगों को एतराज था । उन्होंने ऐतराज किया था कि हम से सलाह लिये किना बवेजा कमेटी ने यह रिपोर्ट दे दी। उसका काम था कि वह हम से पूछते। लेकिन हम समझते हैं कि कभो किसी उद्योग के बारे में जब कभी कमेटी बैठती है तो वह किस तरह से अपनी राय तय करती है । इसके बारे में हम उसे कहने नहीं जाते कि किस से ग्रौर किस से मलाह लेना । पर ग्रौर चर्चा चला करती है । यह चर्चा स्नाम तौर से ट्रेड यूनियन मूवमेंट की तरफ से होती है। जब कभी भी कोयला उद्योग में हम लोग मशीन लगाने की कोशिश करते हैं तो उस समय कहा जाता है कि यह मजदूर बेकार

हो जाएंगे । उस समय गांधी जी का नाम लिया जाता है । जनता पार्टी की नीतियों की भी चर्चा की जाती है । ग्रगर मशीन लगा दी गई तो मजदूर का हाथ कट जाएगा, वह बेकार हो जाएगा । यह मैं वहुत ही साफ कहना चाहता हूं कि मशीन केवल मजदूर का हाथ काटने के लिए नहीं बल्कि हाथ को सहारा देने के लिए लगाई जाती है । ग्रभी मैं मोनीडीह में गया था...

श्री कल्चाण राय : हां हमने देखा वहां पर तीस-तीस गाड़ियां ग्रापका स्वागत करने के लिए खड़ी थी। This was the austerity I saw.

श्री जनेश्वर मिश्र : हमको लगता है कल्याण राय जी वहां पर स्वयं नहीं थे। वहां पर शायद एक या दो गाड़ी ही दिखाई देती थी। हम जहां भी गए हमारे साथ एक के ग्रलावा ग्रौर कोई गाड़ी नहीं गई । हम तो उनको रोकने की कोशिश करते है। स्राप जाकर वहां से पूछ लीजिए कहीं-कही पर पुलिस ग्रौर सिक्युरिटी के लोग हमको गाई भ्राफ ग्रानर देना चाहते थे लेकिन हम उनको बिगुल बजाने से पहले ही कष्ट देते थे कि खबरदार बिगुल मत वजाइयेगा । ग्र पने देखा ही नहीं वैसे कहा है। वहां लःग वाल माइनिंग से कोयला निकलता है। पहले बोर्ड एंड पिलर सिस्टम से कोयला निकालते थे । वहा पर • एक शीयरर मशीन लगाई है। यह काई करीब साढ़े तीन करोड़ रुपये की मशीन होगी । उस मशीन से भ्रपने भ्राप कोयला कटता चलता है। म्राज भी हिन्दुस्तान में विस्फ टकों के जरिये, एक्सप्लोसिव के जरिये कोयला काटा जाता है । हम समझते हैं कि यह बहुत ही अवैज्ञानिक ग्रीर ग्राधनिक जिन्दगी के लिए बहुत ही खतरनाक है । दूसरे मुल्कों में कोयला खदानों में एक्सप्लोसिन्ज का इस्तेमाल

[श्री जनेश्वर मिश्र]

कम होने लगा है लेकिन हमारे यहां कम नहो हुम्रा । लेकिन जो शेयरर मशीन प्राई थी उसमें भी यहां कुछ लोगों एतराज किया था कि ग्रगर यह मशीन कोयला खोदने के लिए लगाई गई तो मजदूरों का हाथ कट जागेगा, मजदूर पड 🖫 जाएगा 🕕 का हाथ कमजोर जब हम बाहर निकल कर प्राए तो बहुत से मजदूर वहां पर खड़े थे । बहुत से मजदूरों ने कहा कि हमारी फलां फलां दिक्कतें हैं। लेकिन एक ग्रादमी जो नेता नहीं लगता था, वहां पर इन्कलाब, इफलाब बोल रहा था। कल्याण राय जी, मैंने देखा उसकी गंदी बनियान में से उसका जनेऊ इसलक रहा था । तो मैंने उसने कहा कि तुम ब्राह्मण हो । तो उसने हमारी तरफ देखा ग्रौर कहा कि ग्राप कैंपे समझ गए । हमने कहा हम तुम्हारा जनेऊ देख रहे हैं। वहां पर ग्रौर भी थे, भील भी थे, ग्रादिवासी भी थे लेकिन वे बोल नहीं रहे थे । बोलने के लिए वहां पर केवल ऊंची जाति वाला खड़ा हो गया । जहां पर एक तरफ कोयला उद्योग में एक्सप्ल:इटें अन की, शोषण की बात श्राप करते हैं वहां पर मैं इतना जरूर कहना चाहता हूं कि इस समय जो कोई भी नेतृत्व करता है वह ऊंची जाति का हम्रा करता है। यह जाति भी शोषण की जड़ है। कैवल बड़ा ग्रादमी ही बोलेगा। मैं उस घटना का जिक्र केवल इसलिए करना चाहता था कि वह जो जनेऊ पहने था वही बोल रहा था क्योंकि वह ऊंची जाति का था बिना जनेऊ वाला बोल नहीं पाया । इस वस्तु स्थिति को ग्राप भ्रपने दिमाग में रखियेगा।

म्रापने दुर्घटनाम्रों के बारे में कहा, अप्रागजनी के बारे मे भी कहा । दूर्घटनात्रों के टारे में मैं इतना ही कड़ंगा कि कामगरों की सुरक्षा की दृष्टि से जब से कोयला उद्योग सरकार ने भ्रपने हाथ में लिया तव से यह मैं नहीं कहता कि यह साल बहुत ही ग्रच्छा था लेकिन पिछले सभी सालों के मुकावले में बहतर था। अप इसके आंकडे मेरे पास है । दुर्घटनाओं में मृत्यु दर 1976 तक बढ़ती जा रही थी श्रब वह घटने लगी है । 1978 में यह संख्या 151 रही जबिक 1976 में 249 ग्रौर 1977 में 157 कोयला खानों में सुरक्षा के बारे में एक विस्तृत रिपोर्ट शीघ्र तैयार करने के लिए एक कमेटी बैठ गई है। इसके साभ ही राष्ट्रीयकरण के बाद जो सुविधायें कोयला मजदूरों को दी गई हैं उनमें 44 हजार से ज्यादा मकान उनके लिए बनाने की बात हुई । हम कई कोयला मजदूरों के मकानों में गए । जानवूझ कर गए, यह देखने के लिए कि उनकी क्या हालत है। कभी ग्राप वहां के ग्रधिकारियों से पुछिएगा, हम उनके क्वार्टरों में वैसे ही घुस जाते थे । ऐसा नहीं है कि हम हालत से वाकिफ होने में श्रपनी कोशिश में कोई कमी नहीं रखते थे। उनके लिए 44 लाख से ज्यादा मकान ब⊣ाये गये । कोयला खदान के पास कूंग्रा नही खुद सकता है, पहाड़ी इलाका होता है, पाईप लाईन बिछाने में सरकार को विशेषकर राज्य सरकारों को दिक्कत पडती हैं परन्तु वहां म्राठ लाख लोगों के पीने के पानी की व्यवस्था की गयी, पानी पहुंचाया जाता है कुछ पाईप के जरिये ग्रीर कुछ दूसरे ढंग से जबकि पहले उनके पानी पीने का कोई इंतजाम नही हुन्ना करता था, वे नाले ग्रौर गड्डों से पानी पिया करते थे । कल्याण राय जी का गुस्सा मैं समझता हूं कि उनकी हालत को देखते हुए बहुत कम है । हमारे मन में भी उनकी हालत को देखते हुए गुस्सा, हमदर्दी ग्रीर कुढ़न जागती थी लेकिन गुस्से में हम दो या तीन मोटरों को 30 नहीं देख सकते हैं । कल्याण राय जी जो हमारे ध्रच्छ दोस्ते हैं उन्होंने

गुस्से में कह दिया कि कलकत्ता में कोल इंडिया के तीन गेस्ट हाऊस हैं लेकिन मंत्री महोदय ने पहले ही स्रादेश दे दिया था कि उन तोनों को बंद करके केवल एक रखा जाये ग्रौर दो हाऊस बंद कर दिये गये । वे काफी दिनों से बंद कर दिये गये हैं। हम चाहेंगे स्रगर कभी ग्राप कलकत्ता जायें ग्रौर पायें कि एक से ज्यादा हाऊस चलते हैं तो जिस किसी श्रधिकारी ने गलत सूचना दी होगी उसके खिलाफ कार्यवाही की जाएगी। हम यह चाहते हैं कि किफायतसारी के जरिये कोला उद्याग के संकट का मुकाबला किया जाये। ऐसा नहीं कि हम गुस्से में कूढ़न में नाराजगी में ग्रपनी बात कहते चले जांये। यहां एक चर्चा चलती है घाटे के बारे में माननीय सदस्य श्री विपिन पाल दास जी ने कहा कि हमने क्यान दिया था कि 170 करोड का घाटा होने वाला है । यह बयान हमने करेंट इयर के लिए दिया था, ग्राज से 10-15 दिन पहले परन्तु स्राज जो जोड़ घटाना हुम्रा उसमें यह पता लगा कि 170 करोड नहीं बल्कि करीब-करीब 182 करोड का घाटा होने की संभावना है। हालांकि वह स्रभी जोड़ा जा रहा है । कूल घाटा कोयला उद्योग का साढे चार सौ करोड से ऊपर चला गया होगा । लेकिन इस साल का घाटा मैं बता रहा हूं कि यह क्यों हुआ। इस घाटा होने के पीछे कई कारण हैं। एक कारण नो यही है कि कायला 20 रुपये पर टन के न्क्सान पर खदान विकता है । 20 रुपये का नक्सान हर टन पर खदान से निकलते समय कोयले को झेलना पड़ता है । हमें इस घटक को दिमाग में रखना चाहिए कि ऐसा क्यों हुम्रा, इस पर चर्चा करनी चाहिए। जब कोयला उद्योग हाथ में लिया गया उस समय जो इनपुर्स के दाम थे चाहे वह मजदूरी हो, बिजली का दाम हो, सीमेंट का हो, टिम्बर

का हो, डीजला का हो या मजदूरी वेजेज हों, वे किस रफतार से बढ़े हैं और कोयले का दाम किन रफ़्तार से बढ़ा है, इस पर चर्चा करनी चाहिए। इनपुट्स के दाम ढाई गुना ज्यादा बढ़े हैं और आउटपुट के दाम '75 ज्यादा बढ़े हैं। यह एक ग्रजोब स्थित है कि ग्राज भी कोयले का दाम ग्रगर बढने की बात चले तो पूरा देश कहेगा कि कोयला भी महंगा करने जा रहे हो। सरकार ने एक कमेटी, सरकारी उद्यम ग्रायोग के निदेशक की ग्रध्यक्षता में बैठायी है । उन्होंने कुछ सिफारिशें दी थीं श्रौर उन सिफारिशों के मुताबिक सात या श्राठ सैंकड़ा कोयले के दाम में कमी, किफायतसारी करने की तजवीज पेश की गयी थी। वह तजवीज ग्रौर उसके साथ-साथ इस समय जो कोयला घाटे पर चल रहा है, ये दोनें स्थितियां सरकार के विचाराधीन हैं। मैं थोडी देर के लिए श्रमिकों के बारे में बात करना चाहता हं क्योंकि हमारे मित्र कल्याण राय जी बैठे हैं इसलिए उस पर चर्चा करना मैं ग्रपना कर्त्तव्य समझता हू। सन् 1978 में 623 हड़तालें हुई थो जबिक सन् 77 में 340। इसका नतीजा यह है कि 3,15,584 की तुलना में 7,01,082 मैन डेज का नुक्सान हम्रा, इससे उत्पादन में भी कमी ग्रायी ग्रौर 3,59, 209 टन की तुलना में 7,22,537 टन की हानि कामबंदी वारदातों के कारण हुई। यह हड़तालें मुख्य रूप से ट्रेड युनियन के ऋापसी झगड़ों के कारण हुईं हैं। ट्रेड युनियन के स्रापसी झगडों .. (Interruptions)

SHRI KALYAN ROY: It is totally wrong. I can demand his resignation. Every dipute is because of the failure of the local management to settle it. The Minister has sent a special circular. I have got the circular here. It has been sent to each of the M.Ds (Managing Directors) that they should not unnecessarily go in for litigation. Mr. Janeshwar Mishra is new to his Department. But let him not resort to falsehood.

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था जनेश्वर मिश्रः इन लोगों के ग्रापस में झगड़े...

## (Interruptions)

SHRI KALYAN ROY: Even about the guest houses, I challenge him. More guest houses were opened in last years than ever before in each of the coalfields. Let him accept the challenge. I had not much time. I might have mentioned about Calcutta I challenge him that in each of the coalfields of these five subsidiaries more guest houses have been opened. I challenge you. You accept the challenge. (Interruptions).

श्रं। जनेक्वर मिश्र : ग्रापने कोल इंडिया लि॰ के गेस्ट हाऊस का ग्रभी कहा, मैं रिपोर्ट ब्या। लेकिन इन्होंने... (Interruptions)

SHRI KALYAN ROY: You should be properly briefed. He should not mislead the House. After all he is a Chela of Mr. Charan Singh. We do not expect this from him.

श्रो जनेश्वर मिश्र : इन्होने पहले कोल इंडिया के गेस्ट हाऊस की चर्चा की, उसके बारे में रिपोर्ट ले . . . (Interruptions)

SHRI KALYAN ROY: Let a Committee of the House take any dispute. Even on the question of refusal to give an ambulance, they went on strike. Because a worker's child was killed and no ambulance was available, the workers went on strike. Is it justified or not?

MR. DEPUTY CHAIRMAN: Order please.

श्री जनेश्वर मिश्र : श्रव में चूंकि ट्रेड यूनियन की श्रापसी राइवलरी की चर्चा कर रहा था, इसलिये जान-बूझ कर इसको छेड़ना चाहता हूं क्योंकि इन्होंने चुनौती दी है.... (Interruptions)

SHRI KALYAN KOY: It is less bitter than your fight with Mr. Morarji Desai and Mr. Vajpayee. It is less acrimonious, less ugly than the fight you are having in the Cabinet.

श्री जनेश्वर मिश्र : श्रसल में ट्रेड यूनियनस की प्रतिद्वन्दिता इस सीमा तक है कि एक यूनियन का नेता दूसरी यूनियन के नेता की गर्दन काटने की बात करता है...

## (Interruptions)

SHRI KALAYAN ROY: Who belongs to your party. It is a Janata MLA of Bihar. He has got the biggest contract.

श्री जनेश्वर मिश्रः वह हमारी पार्टी का हो या ग्रापकी पार्टी का, मैं नही कहना चाहता।

MR. DEPUTY CHAIRMAN: Order please. Please don't interrupt like this. This is not the way.

SHRI KALYAN ROY: Whatever language he speaks, he should understand things.

श्री जनेश्वर मिश्र: इस समय उसके चलते ही ईस्टर्न कोल फील्ड श्रीर भारत कोर्किम फील्ड, खास तौर से जो श्रापस में झगड़े होते हैं, उसके चलते कानून ग्रीर व्यवस्था को भी खतरा है। इससे गाहे-बगाहे तो नुकसान हुआ करता है। इस चर्चा को मैं छेड़ना नही चाहता था क्यं कि बहुत ही ग्रिप्रय चर्चाएं शा। श्री कल्याण राय हमारे मित्र हैं, हमारे नेता हैं, साथी हैं, इन्होंने धमकी दे दी कि हुफ हड़ताल करने के लिये मजबूर हैं। ग्रभी बात चल रही है। हम लोग ग्रपनी तरफ से उम्मीद करते हैं कि कोयला उद्योग के प्रधिकारिय श्रीर मजदूर यूनियन के श्रिधकारियों में समझौता होगा, सम्मानपूर्ण ढंग से समझौता होगा।

हमारो सरकार मजदूरों की विरोधी सर-कार नहीं है, हमारी सरकार न मजदूर विरोधी सरकार है और न हमारी सरकार उपभोक्ता विरोधी है। दोनो बाते दिमाग में रखते हुए हम लोग पूरी कोशिश करेंगे कि कोयला उद्योग के अधिकारिय को यह निदेश दिया जाए भीर आप से भी चाहेंगे कि आप भी अपना पूरा सहयोग दें ताकि कोयला उद्योग में हड़ताल न होने पाए। कोयला उद्योग की हड़ताल, भाज

जो माहोल है, एनर्जी काइसिज पर जिस प्रकार बहुत दे तक इस सदन में चर्चा हई श्रौर पूरे देश में हो रही है, एक प्रलयकारी हड़ताल है जिसके बहुत खराब नतीजे निकलेंगे हम समझते हैं कि श्राप भी उस खराब नतीजे को पसन्द नहीं करते हैं, ट्रेंड युनियन भी नही करती और न सरकार और देश की जनता करती है। इसलिये हम चाहेंगे कि इस तरह की बात से न हम आपको धमकाएं और न श्राप हमको धमकाएं । कोई रास्ता निकाल लिया जाए । ग्रापने कुछ ग्रधिकारियों के भ्रष्टाचार की चर्चा की थी. जी ने. ये कल्याण राय सारे के सारे भ्रष्टाचार के केसेज ज्यादातर, जब से जनता पार्टी सरकार में श्राई है, उसके पहले के हैं। जनता पार्टी ने भ्रष्टा-चार के बारे में एक बहुत ही सगक्त किस्म का विजिलेन्स गठित किया है ताकि कोयला उद्योग के भ्रष्टाचार की जांच की जा सके। हम समझते हैं कि कल्याण राय जी क यला उचा प के भ्रष्टाचार का निर्मुल करने के लिए सरकार जो कदम उठाने जा रही है उसमें हम लोगों के मददगार होंगे।

श्री श्रीकान्त जी हमारे बहुत दिनों के दोस्त हैं। उपसभापति जी, जब ये कांग्रेस में नहीं ये, हम लागों के साथ थे, तब के दोस्त हैं। इन्होंने मंत्री जी को पुग्रर मिनिस्टर कहा, मह कहा कि इनकी तो कई बात चलती नहीं, केवल दो-तीनों की चलती है--प्राइम मिनिस्टर की ग्रौर डिपुटी प्राइम मिनिस्टर की। तो मैं इतना ही कहना चाहता हूं, इस सरकार में दो-तीन लोगों की बात चल भी जाती है. ग्राप जिस में थे उसमें केवल एक की बात चला करती थी। तो ग्रगर हम ल ग पुत्रर हो जाएंगे तो आप लोग पुअरर हो जाएंगे और इस तरह का कमेंन्ट आम तौर से देना नहीं चाहता। हम ग्रापको पुग्ररर नहीं कहने वाले है ग्रीर न हम अपने को पुत्रर मानने वाले हैं....

श्री श्रं कान्त वर्मा: मैं तो नहीं कहता, ग्राप कहते हैं चरण सिंह जी की नहां चल रही है।

श्री जनेश्वर प्रसाद मिश्र: उस पर मैंने बताया, यह कं यला उद्य ग के सामने जो कई तरह के संकट श्राए हैं, इस सदन से मैं गुजारिश करूगा इस संकट से निपटने के लिए इस उद्य ग के कुछ ऐसी तजवीज दें, देग के हित में दें, श्रौर सरकार उनकी तजवीज को श्रगीकार करने के लिए तथार रहेगी। धन्यवाद।

PROF. RAMLAL PARIKH rat): Mr. Deputy Chairman, thought this debate on the working of the Ministry will offer positive suggestions to the acute power crisis which is engulfing not only West Bengal but Maharashtra and Gujarat also. I am, therefore, sorry that my friend, Mr. Kalyan Roy, should have chosen the occasion of discussing the working of the Ministry in a manner which would aggravate the crisis rather than resolving it. No doubt some of problems he raised are problems which must be attended to mediately, and if there genuine grievances of the labour, particularly in view of hazardous working in the coal industry. I entirely agree with him that we must give the topmost priority to their problems. But while sympathising with the genuine problems of the mining labourers. I would say that we must keep in mind that if we aggravate the crisis of coal supply if we do something which will further worsen the position of coal supply it would affect all of us and it virtually become a question of survival of all of us, the entire nation. I would, therefore, not say anything more than that and I would appeal to the Minister that he should look into this problem without losing time and if he finds that their grievances are genuine he should do something immadiately.

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Sir, the working of the Energy Ministry should be rather considered in totality, not from one aspect or the other only. I have read through the reports of both the Departments of Power and Coal and I too have some comments to make on the working of the Ministry. But I would nevertheless say that the goals which the Ministry has set up for the purpose of future development are the right goals. the correct thing that they have chosen.

For example, 12.6 per cent increase achieved in one year in power generation. This, I consider is a splendid achievement. in spite of several bottlenecks the Ministry of Energy has been successful in achieving from 83,658 million units to 93,838 million units of power generation. This is certainly a splendid achievement, and this is in accord with the Janata Party's policy to give high priority to power generation and to accelerate the development of power generation in such a way that we are able to cover all our 575,000 villages in the shortest possible time. As most of the Members who have been following the developments in the Planning Commission know that rural electrification has been made a part of the Revised Minimum Needs Programme (RMNP), and therefore the Ministry's efforts in this direction are certainly very admirable. Although the problem is so stupendous that the achievement falls far short of what we really need. That is a different thing. But the effort has been made—a sincere effort has been made. Mr. Ramachandran, who is presiding over this Ministry is a dedicated and honest public worker, and has made a sincere effort.

But the Power Department  $i_S$  not alone in its functioning. The partment has to depend on several factors, several conditions and several agencies to implement its grammes. There are constraints all-

round constraints, within which has to function. In spite of that, it is really a matter of satisfaction that Rs. 360 crores were provided in the year under report for rural electrification covering more than 40,000 villages and also that a decision was taken to ensure in the coming five years-let me say four years because we have already completed one year of the Sixth Plan or the mid-term Plan whatever we say, but I prefer to call it the Sixth Plan-that 50 per cent of the rural population will be covered under the rural electrification programme. This also is a very important and significant decision which will effect reordering of our economy.

Sir if you look at the Sixth Plan proposals for the development pewer generation. particularly in the rural areas, Rs. 1,450 crores have been provided and that in addition Rs. 300 crores will be available from financial institutions. This is certainly a very very bold effort to overcome the crisis of power generation in our country, which is not new, which has not suddenly developed this year and which we have been facing for the last several years one or other form at every intermediate period Almost everv alternate year we have been facing kind of crisis.

The Department of Power in the Ministry of Energy is not only devoting its entire attention to the programme of generating more electricity but is also trying to engage its attention for finding out alternative This is energy. sources of important and more crucial than that if you want to protect our future. And here I would say that the Ministry perhaps has not taken it as seriously as it should. it is engaged and involved in the development of bio-gas, solar energy, tidal power, wind power and nu-

clear energy, I do not think the efforts put in this area of developing alternative sources of energy adequate enough or even serious enough. I would, therefore. plead with the Minister that it is high time to read the writing on the wall that mere dependence on electricity generation through thermal stations or hydro-power stations is not going to solve our problems. We must learn a lesson from our experience of the last 30 years and very urgent attention and a very great priority to the development of alternative sources of energy. I was rather amazed and astonished my learned friend, Mr. Shrikant Verma. ridiculed the ideas of biogas and solar energy. The world over scientists technologists experts have come to tne conclusion that even a country like the United States and even a country like Soviet Russia cannot afford an uncontrolled use of electricity an unrestrained use of electricity in their life. These great cities, these great metropolitan places are in fact, consuming so much electricity wastefully and using in such a bad manner, in such ugly manner for making advertise. ments and all kinds of unwanted things. Even these nations are feeing that this has to stop. They have realised that the time has come when they cannot depend only on electricity. And in our country, 50 per cent of our villages are yet to be electrified, and according the estimates prepared by the experts of Energy Ministry, it will take another 15 pars to cover all the villages. In this ituation, the demand for electricity would go on increasing and by that time, it would rise so high that it would be impossible to meet the demand of electricity through thermal power stations or other power installations. Therefore Sir I would plead with the Minister that it is high time that the problems of generation of bio-gas solar energy, tidal power and wind power were attended to very very seriously and urgently,

particularly bio-gas. Let us forget that all the electricity generation that we have done for so many years and in the last two years very rapidly, is mostly going for industrial use and recently, for energising pump-sets. But the poorer people of our society, who constitute our real society, are not benefiting from the electric power and the facilities arising out of it. Therefore, Sir, it important that we must have some kind of decentralised, locally available for consuduced energy mers' use. To that end I think, the bio-gas is the most effective, most modern most ultra-modern, I would say, most scientific and most technologically advanced solution, the world over. It would be a folly to consider backwardness. this as Ιt would be the height of our ignorance if we say that development of bio-gas is going to lead us to backwardness. It is bio-gas which is going to answer some of our difficult problems of energy.

Then there are proposal for tidal power development. And one such proposal has been submitted to the Ministry of Energy by the Gujarat Government, for developing power on the coast of Saurashtra. J am surprised that it has not received the response that was expected. When you are faced with serious power crisis and when Gujarat Government is willing to conduct research, even the research proposal for tidal power has not received the kind of support which it should have received. It has not been cleared yet. This is where the Ministry is not as serious about developing alternative sources of energy, as it ought to be. Then comes the question of wind power on our coasts. On our coasts sources from wind power are available but we are not harnessing them.

Then solar energy. I would say that research has established, and I am glad to find in the report, ther a 10 Kw power station of solar energy has been successfully invented now

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This is an achievement on which I congratulate the Department. But even here I would warn the researchers and the experts that if they were going to have solar energy also converted into traditional mode of centralized electricity, then they would not succeed; that would again create more problems,

Nuclear energy is excellent. We welcome it. We should do everything possible to develop atomic energy, nuclear energy. But we must remember that the centralisation and concentration of nuclear energy and atomic power stations, creates certain serious problems. Recently the leakage in Nuclear power station in the United States created a panic in the whole of the United States and the Atomic radiation whole of Europe. that flowed from a small from the nuclear energy would be It would be worse than hazardous. famine or earthquake. It would be disastrous and catastrophic. So these problems should be looked into. We must try to build locally produced sources of electricity and energy at least for consumers' use.

I was also happy to read that Rs. 4.5 crores have been provided for specifically electrifying Harijan bastis. This is indeed a very significant and important step.

Coming to the Coal Department, I feel that the position is really not clear. On one side there is a claim in this report that coal production has slightly increased, and on the other side we find statements that coal production has gone down. It is difficult to make out the correct position. I have read both reports and I have got more confused after hearing our friend, Mr. Janeshwar Mishra, Minister of State. I hope the Minister will clear this confusion. If coal production is going up, even slightly, then what is the problem? We do not know what the problem is. Gujarat has been facing an acute crisis. Last month there were days when we had only one day's coal with the three major thermal power stations: Gardhinagar, Ahmedabad and Ukai. And the Minister admitted in answer to my question yesterday that they could supply only 57 per cent of the coal allocated for Ukai thermal pewer plant. With all these things, the picture does not seem to be clear as to what really is the bottleneck where we are stuck. I am told by the Railway Minister that they have sorted out all the problems and there is no misunderstanding between the Ministry of Energy and the Ministry of Railways. The Ministry of Energy says that there are no problems so far as coal supplies are concerned. Now, Gujarat has asked for wagons. If there are no wagons, please allow it to be lifted by ships, through sea route. The Gujarat Government has made a representation to the effect, but it is not being acceded to. You cannot supply us railway wagons, and you would not let us have the shipping lines to lift it. Then what are we going to do? And now the position in Gujarat is not easy. It is a very, very position. difficult Against the requirement of 10,000 metric tonnes of coal per day, we are getting only 6,000 metric tonnes coal per day. This is the average worked out. If this is the position, I think the industries in Gujarat are also likely to close down very soon and that would create a big economic disorder, unemplyment, shortage goods, and what not. All these are very serious problems. Ministry of Energy is not an isolated Ministry. A small lapse here and there, a small miscalculation here and there, can affect the whole economy. The figures supplied by the Ministry thereselves show that they are not able to make adequate supplies as were allocated. Even allocated supply is not being given to Gujarat. This is a very serious thing. This is one part of it.

Secondly, the requirement for electric power in Gujarat is increasing very fast. The State Government have submitted to the Centre seven new projects for meeting their electric power needs for the coming five years. Gujarat needs 3,900 MW

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power whereas it has only 2,500 MW. To meet this gap it has submitted plans for additional generation of 1,400 MW power. All these proposals have to be agreed to and Otherwise, in spite of all the serious and sincere efforts and genuine efforts of Mr. Ramachandran the will not be solved. I know he is trying very hard. He is leaving no stone unturned to meet the power requirements of States like Gujarat, Maharashtra and West Bengal. But he should work on three fronts. First is that alternative sources have to tapped. New programmes submitted to him have to be very quickly cleared on a priority basis. Even alternative routes should be immediately allowed. The suggestion that we can lift coal by trucks is not workable because of the prohibitive cost.

problem. therefore, is very serious. I am sure he knows that it is very serious. He is not the kind of person who will say that this is no problem. He would accept this is a very grave and situation which requires all of 115 to join hands together and cooperate together to find immediate solution The has come when a very specific programme to resolve this crisis must be drawnup in consultation with and if necessary by having a conference of all affected State Chief Ministers, the Chairmen of State Electricity Boards, the other concerned Departments of the Government of India, like the Coal Department, Shipping Department, Railways, Ministry of Steel and Mines and the Ministry of Energy. All of them must together find out a solution. It is no use blaming each other. All should work together. Nobody should work in an isolated manner, independent But on the of each other. whole. looking to the totality of performance the Ministry of Energy has done very good work in the last one year. The crisis that has been generated is not a crisis that has been generated because of one factor, but because of a

multiple factors the solution of which requires the leadership from the Minister, He should Energy take initiative in marshalling all multiple factors together so that the problem can be solved in all multifarious dimensions that been unfolded. With these few words. I congratulate the Minister once again.

\*SHRI E. R. KRISHNAN (Tamil Nadu): Mr. Deputy Chairman. On behalf of my Party, I would like to express some opinions on this discussion on the working of the Ministry of Energy.

Nobody can deny that Power and Energy are essential for the prosperity of our nation; but I regret to point out that the working of the Ministry has not been satisfactory. We expected that the production of 93,838 units of power on All-India basis by the end of February 1979. We should have then an increase of power to 12.12 per cent. Since it was not so, there is a power-crisis everywhere. I would like to draw the attention of the Minister to the press-report that the appointment of generalists who were not experts in power-technology, as the Heads of Electricity Boards There is caused the power-crisis. also a complaint that the fuel oil was not supplied properly. Had the cooperation of Department of Petroleum been taken, we could have had oil to the extent of 15,60,000 kilo-litres power-crisia would have and the been averted.

It has been reported that the Kalpakkam Atomic Power Station is to be closed in the absence of supply of nuclear fuel. How is the Government going to face the situation? As the still-born baby is declared dead, the power-station has been facing the crisis. I feel so sorry for this. I request the Minister for arranging to get the nuclear fuel from anywhere and save the Atomic Power Station.

If the crisis continues this way,

<sup>\*</sup>English translation of original speech in Tamil

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will it be possible to increase the production to 44.500 MW from present 26,000 MW? I appreciate the Minister on the occasion of achievement that he has taken necessary efforts to develop KORBA SUPER THERMAL POWER PROJECT, TATA TROM-ELECTRIC COMPANY and BAY EXPANSION PROJECT with the financial assistance provided by the International Development Association and the World Bank. At the same time I wish to express my regrets also that no action has been taken by the Minister in regard to the power-projects recommended by Tamil Nadu Government. For the past one year, Tamil Nadu Government has been seeking permission to instal a Third Unit of 110 MW at Mettur Thermal Power Station; but the permission is yet to be given. Similarly, additional power proposal at Ennore Thermal Power Station also is vet to be given the required consideration. If all the proposals of Tamil Nadu Government are accepted, I am sure, there would be no power crisis in Tamil Nadu.

It was said that power-production to the extent of 3022 MW was increas ed during the second year of Janata rule: but it became a matter of controversy. All-India Power Engineers' Federation has questioned the claim. The Federation is of the opinion that only 1522 MW was actually commissioned and the remaining 1500MW was added taking the units in turning gear. The Chairman of the Federation issued a statement that there was an increase in the production only up to 16 per cent, not 23 per cent as claimed by the Government.

Is it not correct that there has been a power-cut up to 40 per cent in all States? Tamil Nadu itself has to impose the power-cut up to 50 per cent. It has been reported that on account of acute power-crisis in West Bengal, holiday was declared continuously for six days from Monday (9-4-1979) by the Industries. Each holiday would affect the production to the tune of Rs. 105 crore. Even Delhi is affected

on account of the power-crisis. West Bengal is badly affected. I would like to know, Sir, what are the steps going to be taken by the Government to avert the crisis.

It may be correct that there is an increase in the generation of power; but the demand for power has also been increasing. Power is required everyday for industries; since the demand was not met, the production cannot be considered as high. The demand from the South is estimated to be of 44,300 million units. I would like to know, Sir, how is the Government going to meet the deficit.

There has been unnecessary delay in launching new power-projects. request the Minister for taking necessary steps to launch the new projects with farsightedness. The Minister may be aware that all the water-resources for generation of power have been already brought into use in Nadu: hence, the Minister may, now, make efforts for installing Atomic Power Stations in Tamil Nadu. If the Ministry functions properly, it can bring credit to the Government and the industries will also have a satisfactory production. There are about 10,060 industries functioning in Tamil Nadu employing lakhs of persons. Goods worth crores of rupeeg are being produced and sold in the country as well as exported. But, the production has not been in full swing recently, on account of power-cut and the shortage of coal and diesel. If the production is reduced, it is natural that the prices may go up and the problem of unemployment may prise. I, therefore, request the Minister for taking necessary steps in order to avert the crisis.

It may be seen that the Hydropower projects in the generation of power are not given due importance. Since these projects keep off the pollution and are based upon the natural resources without causing any damage to the basic elements, I re1

[Shri E. R. Krishnan] quest for importance to be given to these projects.

Manv power-stations are not in good condition. The Minister may be aware that while answering a question in this House yesterday, it was admitted that Nangal Pipra Station in Assam was not in good condition. Ennore Power Station in Tamil Nadu also was not in good condition and the remedial measures were recently taken. The generation of power is reduced at Neyveli Power Station. I request the Minister for paying his attention to improve the situation.

It is said that the Fast Breeder Reactor Project has been going very slowly. If it functions speedily there is a possibility of using thorium available in a large quantity in India. It may be noted that Germany and France are going ahead in the development of Fast Breeder Technology.

Regional Electricity Boards were established with a view 6 P.M. introducing economy in power. order In to implement economy, Load the policy of Despatch Centres were also tablished. With a view to getting the required scientific equipments, tenders were called for by the Northern Regional Electricity Board; it found that one tender was lost during onward transmission to the Central Electricity Authority. Hence the order had to be given to SIEMENS causing a loss of Rs. 90 lakhs to the Government. I hope, the Minister would enlighten us on the reasons for the loss.

As regards coal, since the transport is not made available, it is stated that the movement of coal is not up to the mark. This Janata Government is represented by one Janata Party. All the Ministers holding the portfolios of Railways, Energy and Petroleum belong to one ruling party. Hence I request that all the three Ministers meet together and remove the hurdles in coal movement.

After nationalisation of the collieries, COAL INDIA faced a heavy loss. What is the reason for the loss of Rs. 170 crore? Was not the coal sold at high prices? I hope, the Minister would give the necessary explanation on the point. I am sure, if the authorities in CCAL INDIA work sincerely there will be room for a good profit.

The Director of Industries and Commerce in Tamil Nadu Government wrote to the Director of Rat Movement. Calcutta on 5-7-1978, pointing out the shortage of Since the steam-coal was not received in the required quantity, the production in industries was affected: the production of bricks and was too affected; more than 100 foundries will have to be closed in Coimbatore District, if the required coalis not supplied immediately.

We require 131 wagons per month for our small industries; but only 57 to 65 wagons are being provided. I have to point out that this kind of negligence is not commendable. Even though the Singareni Mines at Kothakudam, Dellampalli and Ramagundam produce 30,000 tonnes of coal, I have to point out that the production is affected both at Ennore Thermal Power Station and the Cement Factories as the required coal is not made available.

There is a co-ordination wing linking coal and power in the Ministry of Energy. If the co-ordination is extended to the Department of Petroleum and the Department of Railways a way may be found out for proper movement of coal and the required generation of power. Can the Minister take any steps? What can a poor Minister do, unless the officers in the Department also extend their co-operation? The Ministry of Energy is a vital one for the development of industries, and has to function vigilantly in the interest of the welfare of 70 crores of Indians. Hence I request the Government for speeding up the activities to meet the deficit in power. In the previous month,

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the movement of trains was affected in Tamil Nadu due to non-availability of coal. Once the Nilgiri Mail was delayed by three hours on account of shortage of coal. I request that the Department of Coal should function efficiently. I request the Minister once again for taking up the proposals forwarded by Tamil Nadu Government for consideration and for implementation of those schemes in the interest of the nation. Thank you, Sir.

SHRI VISWANATHA MENON Sir, I will not take much (Kerala): time because the issue has been discussed from various viewpoints. One thig has come out clearly, namely, the lack of long-term vision and the lack of co-ordination are the ingredients for this power crisis. Although from various political angles each party tried to ventilate its own opinion and certam people said that it is because of labour troubles and people from West Bengal felt that it was because of the present Ministry, the question remains why such a development has taken place? Such a development has taken place because after we got freedom and all that we should have some kind of long term vision about these things. We lacked it. It is a fact. We have to recognise it.

Sir, I come from a State which is not on this map of power-crisis States. We are rather giving power neighbouring to other States, the States. Sir, I remember one discussion between the Members of Parliament and various Ministries, the Industry Ministry, the Irrigation Ministry and all that about the Idikki project and the generator to bought or manufactured for it in India. On this question we had discussion. We all M.Ps. from Kerala, without any political differences, said that after all this BHEL has manufactured any generators and so we will not allow it to manufacture for us. We said that it was money and we were going to purchase it. The Irrigation Ministry

supported us although the Industries Minister opposed it. Finally the Prime Minister had to interfere and we got our generator from outside. Sir, I am saying it because if you approach these issues with a long-term vision and build up certain things, they will be helpful. With the Idikki project we are now in a position to help some other neighbouring States also.

Sir, there is a proposal before the hon. Minister about the Silent Valley Project. According to us it will also give us some more power and with that we can help others. But hon. Minister is not giving us clearance in the name of deforestation which he says is bad and on such other theories. The point before us, Sir, is that the crisis is there. Whether a Communist Minister like Mr. Jyoti Basu rules or some other Janata Minister rules or some other party rules the problem is there and the question is how to solve it. And, we have to face the problem on a war footing. Instead of doing that, everybody is putting the blame on others and they want to find a scapegoat. This is not correct. answer each and every point of Shri Sankar Ghose that he raised. But I am not going into all those details. The fact remains that in West Bengal there is crisis and in other also there is crisis. The question is how to solve it, how to co-ordinate this work? What is the machinery that has been visualised by the Mi-The Centre alone can solve nister? it actually because the Damodar Valley Corporation is also there. co-ordinated Everything should be from the angle of the Centre, the Railways, the Electricity Authorities and other Ministries. The must take the initiative and the Centre must take it above politics. day Mr. Jyoti Basu may be in power but tomorrow Mr. P. C. Sen also can come into power but Bengal will be Bengal, Is it not? The problems will be the same. Without going into the problems as such they are putting everything on politics and

confusing the issues. Sir I was trying to understand Mr. Mishra when he was talking about the coal employees, because I know Mr. Mishra as a disciple of Mr. Ram Manohar Lohia and I know him from 1967 onwards when he was in the Fourth Lok Sabha. But he was repeating things written by the bureaucrats. He should study the things that happened after the nationalisation Coal India. I know that he has got much time in the Ministry. Already there is a crisis; there is a situation that has developed. After six or seven meetings with the Central union of this Coal India, no compromise has been arrived at. There is a strike from the 18th. I thought some concrete suggestions will come from Mr. Mishra but he was trying to justify the bureaucrats who are predominantly corrupt. That problem has been highlighted by Mr. Kalyan Roy and I do not want to go into all those things. But my humble request is that in order to save the situation, you should solve this problem. Besides this power crisis, if there is going to be a strike of coal employees also, what will be the position? I would request the Minister to study the situation seriously and try solve it.

Discussion on working

Sir on the whole, the problem must be taken on a national scale. though some States like Kerala and Andhra Pradesh may be having some power, but if there is no rain Kerala, then there also you are going to have this power crisis. But the problem is there. How to solve it? There should be a vision and there should be a scheme and there should be co-ordination of all these forces. I do not want to go into it because else hag said about it. everybody | One Minister says that he is not getting the wagons; another Minister says he is not getting the coal. All these things are there. The coa! must come from the coal mines and the coal miner should work for it. But you have to give him some satisfaction. It is a fact that in the public sector undertakings, apart from this Coal India, the employees have got better facilities. If the coal miner feels that he should be given better facilities, accommodation, more pay and other amenities, is there anything wrong? So, Sir. I will not be taking much of your time . . .

SHRI LAKSHMANA MAHAPATRO: These people have closed a project by the name Gundu at Ranchi and for the last 11 months, the employees have not been paid their wages. They are small and petty workers and they have now threatened to go on hunger strike from 10th before the office of the Divisional Commissioner of Chota Nagpur.

SHRI VISWANATHA MENNON: Such serious things are there. I would request the Minister to be more vigilant about it and I hope Mr. Ramachandran will take the initiative to solve all these problems. I am sure he can solve it within one day. At least he must have that intention an he must come fordard. If he does that, others will co-operate.

On the question of West Bengal, I have got a lot of material but the only point I would like to stress upon is, party consideration should not be there. Whether the Government is run by this party or that party, should not be a consideration. The problem is a problem for the State of West Bengal, whichever party be in power, just like any other State in the country. It also has got its own problems and that problem must be taken as a national problem and it must be solved and I hope that the Minister will take the initiative. I request Shri Ramachandran Shri Mishra to take the initiative and get the co-ordination of Mr. Madhu Dandavate and Mr. Biju Patnaik, if necessary, to solve the problem. If it comes to that, he should study the problem on the whole and with a

# [Shri Vishwanatha Menon]

long-term vision he should visualise these things and he should study how this industry can be developed. Finally, I would reguest him once again about our Silent Valley Project in Kerala. He should give his green signal.

DR. MALCOLM S. ADISESHIAH (Nominated): Mr. Deputy Chairman, in view of the lateness of the hour, I would refer only to the annual report of the Department of Energy and make four brief points.

Firstly, I found that during last month, in the month of April, except four States, namely, Kerala, Orissa, A.P.—which entered for the first time this group-and Punjab, in all other States there have been power-cuts and severe power constraints. Now, I would like to quantify this for the Government on the basis of my calculations. In the month of April as a result of the power-cuts, this power crisis as it is called, all over India, except in these four States, I found that in manufacturing industry, we had lost Rs. 200 crores in agriculture, we had lost Rs. 50 crores and in integrated rural development and the tertiary sector, we had lost another Rs. 50 crores. My calculation is, in the month of April alone, the country had lost Rs. 300 crores. Taking our monthly GNP of Rs. 6,500 crores, in the month of April our GNP has gone down by 4 to 5 per cent. This is the importance of the powercuts which this Ministry and the Department represent for the whole economy. In relation to this what we need to note is that in this case, in the case of power, the sources of power in our hands are totally indigenous. One is hydel power and we have had four years of continuously good monsoons. Just as we have had four years of continuously good harvests we should have had continuous improvement in our hydel generation which we have not. The other is coal, thermal generation coal or lignite and that again is all indigenous in our hands.

My second point is that the annual report does not reflect the kind of crisis which has been raised in Parliament by all of us and Mr. Minister himself is aware of this. It is too rosy a picture which is painted here. would like to say here that one important achievement last year, as we see in the annual report, is that this Ministry, under Mr. Ramachandran's leadership has been able to cut back on the time lag the gestation period in regard to the construction of power projects. This is a great achievement. We engineers and economists, were crying about the long time which is taken to complete power projects. Now, in one year, namely last year, 2,000 MW was constructed and target this year is 3,000 MW. This represents a very great breakthrough. Apart from that I do not believe. this annual report reflects the concern which has been shown by all of

My third point which is a question that I would like to ask Mr. Ramachandran is: What is the centage of actual generation in relation to the installed capacity? have an installed capacity of 26,000 or 29,000 MW. What is the actual percentage of generation in relation to installed capacity? My calculation is-he can correct me if I am wrong \_it is not more than 40 per cent. Forty per cent of our capacity is being actually generated. If this is so, this is the area where there should be serious, quick and large technical improvement.

I end with my last point, which is what Mr. Menon just now mentioned and it is that we need an integrated programme, an integrated plan, which would both be horizontal, covering all departemnts of the Government, as well as vertical, covering all States vis-a-vis the Centre, because the

actual implementation of this programme is in the hands of the State Governments. I do not believe that between the Central and the Governments vertically or horizontally between the Ministry of Energy, Railways, Shipping, Industry, Steel and Mines and Agriculture, we have developed an integrated power development plan and action programme. I believe that the coal-supply situation which is the input for thermal production is a serious problem. Our maintenance is a still bigger problem. And Mr. Deputy Chairman, our transmission loss in the country is still on an average 18 to 20 per cent. It should not be more than 10 to 12 per cent. And this is not the Centre's responsibility. It rests with the States. So, I hope very much that in accordance with the suggestions that have been made, the Ministry would be able to give thought to a national integrated power development gramme which will be both horizontal and vertical to meet this crisis.

SHRI P. RAMACHANDRAN: Deputy Chairman, Sir, I am very grateful to the hon. Members who have participated in the debate and made suggestions for the better performance of the Ministry. being one of the major inputs to the economic development, naturally the House always concerns itself with regard to the functioning of this Ministry. In this country, when we talk of power development, at the time when we achieved freedom, the installed capacity was only 2000 megawatts. At the time when the Janata Government came to power, the installed capacity was about 24000 megawatts. There was a growth of 22,000 megawatts in the last 30 years, after freedom. But after this Government came, we saw the reason and also the importance of the power development. So, we tried to expedite the ongoing schemes and also tried to sanction new schemes. By expediting and also sanctioning the new schemes we have set before us an ambitious programme of deve-

lopment and in that direction, in the course of the last two years, though we fell short of the targets we set before us, we have improved the installed capacity from megawatts to 29,000 megawatts. hope the hon. Members will agree with me that it is no mean achievement. Not only that, there was a deficit in the power availability in this country. It was more than 15 per cent in the last year, i.e. in the year 1977-78. So, in addition to the growth that we had achieved, nearly 6 to 7 per cent in the country, the deficit has been brought down to less than 10 per cent in the year 1978-79. I hope the hon. House will agree that it is no mean achievement. When I say all these things, I am very anxious to see that the power development grows to match the demand in this country, but that cannot be achieved overnight, as hon. Members understand, because power development means long gestation period, capital intensive long gestation period and also various other factors which go into power development. Those factors must also function efficiently, including the equipment suppliers various other sources. Unless you have this coordinated effort, it is not possible to add more capacity in this country. That is why, in the course of the last one year I have taken directly the responsibility monitoring this power development and tried to meet the equipment suppliers and the Ministers in charge of power of State Governments. Roth at the national level and at the regional level we have tried to have meetings to see that the targets are achieved.

A reference was made that programme is very ambitious, whether we will achieve it. I am hopeful that we will achieve the targets that we have set before us. In the coming four years we want to add another 15,500 megawatts to the existing capacity, thereby raising the total installed capacity to 44,000 megawatts in the country. Even beyond that, we want to see that the installed capacity rises to the tune of another 20 to 25 thousand megawatt between the years 1983 and 1933. In the course of the next 10 years—or 9 years to be precise—we want to see that the total installed capacity is raised to nearly 69 or 70,000 MW in this country, thereby trying to wipe out the power deficit in this country. That is one part.

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The other part is, we want to see that even the existing capacity is utilised better. That is also another direction in which we are moving. Today the installed capacity may be anything, but the capacity utilisation. is not as high as we desire it to be. It is only roughly about 49 to 50 per cent and in some States it is lower. But I am not taking shelter by saying that this is a State subject where I am not going to interfere. But one thing is to be appreciated—that we are trying to discuss with the State Governments also to see how best they can increase the capacity utilisation in the States also.

Unfortunately, at times there is a public criticism that the utilisation is very low in this country and that is why there is inefficiency and all these things. I would like to draw the attention of the hon. Members to the fact that the installed capacity is one, eapacity availability is another the utilisation is the third. Installed capacity is something. But all the units will not be available. There may be planned outage, forced outage and unforeseen backing of generation in the various units. Because we have to take down these machines periodically for maintenance purposes, that means that that machine is not available for some time-may be one month, two months, or even months. That is why we always see that about 15 to 20 per cent of capacity is not available, not because we want to see that it is not available but because of planned maintenance or forces maintenance. Because are handling machines, at times they go wrong whether we want it or not.

Out of the available capacity, the utilisation is very good in our country, comparable to other countries in the world. Today the problem is that we do not have additional capacity, or surplus capacity in this country. That is why we try to see whether we can generate maximum power and distribute it to the people. So these things have to be understood before we criticise the power development in this country. That is why capacity utilisation has to be understood in the proper perspective.

Then the next question is, we say the power development is on one side, the other thing is whether hydel power has been exploited investigated to the maximum extent possible. Unfortunately in this country, hydel potential is concentrated in certain areas-mostly in the northern region as well as in the north-eastern region. In other regions, most of the power projects with hydel potential have been investigated and they are also being used for the whole country. According to our rough estimates, we have got a potential of about 75 76,000 MW of hydel power in this country. Out of this about 20,000 MW we have got in the North-eastern region and the balance in the northern region and other regions. There was some criticism about the hydel power. It is true that it was neglected in the But after this Government came to power, we have tried to create a Cell in our own Department and tried to investigate the various hydel schemes in this country. We have tried to sanction these and see also that power is generated as quickly as possible. In this context, one has to understand that hydel schemes take a longer time than the thermal sche-That is why even from States there is a demand for more and more thermal schemes to be sanctioned so that they can get the power quickly. In fact, gas-turbines demanded because you will get them commissioned in the shortest time possible. So the people are impatient. That is why they want quick-yielding results from the power stations. That



is why there is greater demand for thermal projects in this country.

Also there was discussion about alternate sources of energy and there are criticisms that " Government is not paying enough attention to the other alternate sources of energy. I would like to point out here that this Government is trying to develop alternate sources of energy and also do some research in the various fields. Everybody is talking about solar energy, tidal energy, wind energy and ocean temperature difference All these things are being energy. talked. But nobody talks about the cost of these systems of energy when it is developed. Today we want cheaper erergy. If you want cheaper emergy it can only be hydel energy. Next is thermal energy.

There are other sources of energy like biogas which we are developing. We are going in a big way to develop biogas also so that the rural areas can be supplied with this energy so that the electrical energy which is costlier can be saved for other uses.

With regard to tidal energy about which our hon'ble Member from Galarat was referring, in fact, we received a letter and we are going into it. Now, in the whole world there are not many places where this tidal energy is being experimented. If I remember correctly, it is only in a country like France where there is one unit functioning. Further, we have found out that it is not only complicated, it is also very costly. But in spite of this hurdle we are trying to see how best we can go into this question in this country.

With regard to solar energy, we are trying to develop it. But we can use it for certain purposes only. But to commercially exploit that energy it will take. Not only time, we have also to study the cost factor. Merely mentioning alternate sources of energy and saying that the Government has not done anything does not offer any solution. We are trying to

go into all these sources of energy. At the same time we are the ig to see how best we can generate power from all these alternate sources which will be cheaper and which can be useful if the people.

With energy oclicy, 5444 reference was made. A group has been set up already to go into the question of energy policy. As soon as that group presents its reports, I will come before the House and announce the policy that we are going to pursue in this direction. It is not that we are not alive to this problem. We are alive to the problem. Experts are going into the question and the group will submit its report as early as possible. Then I will come before the House to announce the policy.

Apart from these things we are also trying to develop these energy resources. Also the rural areas have to be given power in the shortest time possible. That is why, as hon'ble Members mentioned, in the current Plan of five years we have got schemes under which we are going to spend about Rs. 1,750 crores to electrify the villages. Out of the 5,76,000 villages in this country so far we have electrifled only about 2,26,00 villages. We have covered only less than 40 per cent of the rural areas. Even though some States have achieved cent per cent., some States have achieved 90 per cent or a slightly more, our overall achievement is only about 40 per cent. Our intention is that after taking into consideration the availability of resources and also the plans in the States we are hopeful to say that we would be able to electrify the entire rural areas by the year 1994-95. is our ambitious programme, and we want to see that the rural get power because in our areas scheme of things we have to see that rural employment is generated. that also we need power in the rural areas.

And there were a lot of points raised by the hon. Members about the Coal Department. Of course, my colleague, Mr. Mishra has already intervened and explained about the Coal Department. But I want to add one or two points. With regard coal we h. now to prod . wal required by the consumers in this country. Everybody always criticise that coal in not available at the consumer end. It is a nationalised industry, and because nationalised industry. а naturally the criticism will be more than normal. When coal was in the private sector and was not available, complained, and everybody said that coal was available. Today, in spite of various hurdles that we are facing, coal is produced in the country. I would appeal to the hon. Members of the House not to fall a prey to the vested interests who want to malign the coal industry which is in the public sector today. Sweeping remarks are made very often about the functioning of the coal industry, saying that everybody is corrupt. Can we not see at least one per cent good in the coal industry that functioning? If everyone is saying that everyone in the industry is corrupt, where am I to go to run the industry? This is a sweeping remark. I am afraid it is neither fair to the coal industry nor to the people who are involved in the industry.

SHRI SHRIKANT VERMA: The industry is sick.

SHRI P. RAMACHANDRAN: may be sick or it may not be sick. Nobody talks about the sick industries in the private sector. Everybody only looks at it. There are hundreds of industries in the private sector which go sick. Even there public money is spent. But nobody talks about the private sector. Just there is some drawback somewhere because of the problems that confront us beyond our control

simply say that it is a sick you industry, should it be condemned? And nobody says a word about the private sector.

SHRI SHRIKANT VERMA: When you fall ill, we will feel concerned.

RAMACHANDRAN: Ρ. Thank you for your concern. Let there be a fair criticism. That is what I want. If there is a fair criticism, I will try to rectify it, but you are going to say that there nothing good that you can see in the industry, what can I do? That is why I would appeal to the House that when you make a criticism, let it be a constructive criticism. Do not make sweeping remarks condemning the entire industry which is trying to do its best Inspite of the natural hurdles, we have been able to produce a little more than what we did in the last year. Not only that, but we have got pit-head stocks. Some said that it was not a Member I have offered the correct estimate. Members of the Estimates Committee to visit the coal mines to see whether the stocks are there or not. That is what we have offered, and we have even taken the railway officials and the power officials to go to the coal mines to see for themwhether the stocks selves available or not. Why I say this is that we are not trying to shelter any inefficiency in any part of the Ministry or the industry. We want to see that it is exposed to the public; that is our intention. That is why I have invited the Members to go there. If any Member wants to go to the coal mines and see how they functioning, I am prepared to cooperate with them and am prepared to make arrangements to visit them. That offer I am making and have made to the Members of the Consultative Committee.

With regard to the Labour problem, particularly Mr. Kalyan Roy, almost shivering in tension when he spoke about the entire coal industry.

SHRI LAKSHMANA MAHAPAT-RO: You have made him come to that state. Please see that that tension goes away as early as possible.

SHRI P. RAMACHANDRAN: You problem is there. see, the labour And negotiations are taking place. In fact, we are very anxious, not only very anxious, we want to see that the strike is averted at any cost. But one-sided action will not help. So, I trade union leader would like the friends also to co-operate and see that we sort out this problem and avert this strike so that the economy will not suffer. If there is a strike in the coal fields, it will affect power generation, it will affect the industries and the entire economy come to a grinding halt. Do you want such a situation to arise in this country? At the same time, reasonable demands will be considered very sympathetically.

SHRI LAKSHMANA MAHAPAT-RO: The answer should be given by you—whether you want it or not.

RAMACHANDRAN: No. SHRI P. no. I do not want the strike. But just because I do not want the strike, if you are going to put forward unreasonble demands, what am I to do? The industry must be in a position to sustain it. We must also consider that the industry must be able to bear it. Unless the industry is able to bear it, how am I to pay? With all these constraints, in fact, we are going all out to see how far we can go and sympathetically consider demands and see that the problems are sorted out. We are trying to do that. I want the co-operation of the trade union leaders also in this respect. I cannot do it one-sided. There must be some helping hand coming from the other side also. So I will take this opportimity to appeal my trad; union friends to come to some settlement as early as possible so that we can both of us, avert this strike which will put the entire nation into jeopardy.

Sir, I do not know whether I should take more of your time. Some of the points have been answered. About power generation, I tried to say whatever I could. Now, I will make a general observation on this. As I told you, there is demand for more schemes being sanctioned in various That demand States. is very common. All the States invariably want it. You see, when we plan for additional capacity in the country, we have to take into consideration the That is the first thing. resources. Also we have to take into consideration the demand of a particular period of time for power in country. That also you must into consideration. Resources and demand-both these criteria must be there. (Interruption) Also in regard to Kerala's Silent Valley, as he himself mentioned, there is an ecological That is being sorted out. problem. We will try to see whether quick result will come out of it.

One more point which I left out is-most of the Members have mentioned about it-the power crisis in the eastern region. Here I want to make one or two points. Member wag mentioning about Bengal. Here, you see, when in the entire country there is an increase in power generation and power cuts are not very many in very many States, there is a crisis in West Bengal. The hon. House has to understand crisis is there. You have got more than 1.350 MW of installed capacity in West Bengal. And they are generating only 600 or 700 MW in that State. That is one part of it. The second part of it is, there schemes which have been sanctioned to the tune of 1,500 MW-1,460 Some of the schemes 1,470 MW. were sanctioned even as early as 1972 or 1973. And work has not ressed. The machines are lving Ιf these there. they complete schemes, the problem will not be there. In spite of these things, the Centre is trying to help them bу power from various neighgetting

bouring States. Here also one other point I want to make very clear. Power is mostly the responsibility of the States. They have to add to the capacity, generate, maintain and also operate efficiency. If the agencies which do all these things fail, what we to do? We can only help them. If there is a request from State Govvernment saying here is problem, you come and help us to solve it, we will do that. But simply because there is a forum in Parliament, if everybody starts talking about the Central Energy Ministry for the problems that entirely in the States, problems that are entirely for the States themselves to solve, what are we to do? At the same time, of course, I am not trying to wriggle myself out of the lem. We are trying to do our to help every State. Even in Bihar there are schemes pending. They are not being implemented. Work is not progressing there as fast as it should. When I am trying to bring down the gestation period of the power plants in the country, in some of the States some of the schemes are taking more time than they should normally take. What am I to do then? The States must place enough resources at disposal of the respective Mectricity Boards or the concerned project authorities: they must make available various inputs that are neces-Then only the projects can be completed on time. Otherwise do you expect that the projects can be completed on time? There will be delay, there will be power crisis. So this is the role of the States, and the Centre 's willing to help them in all fields. As I told you, last year I personally took monitoring meetings. I went to the State capitals myself. I went to Calcutta, I went to Madras, I had a meeting in Delhi. I also went Bombay. I visited the northeastern region also....I went Shillong: I visited all the five regions; I had five regional meetings and discussed with the regions what their problems were, where the Centre could help them. And in the current

year's commissioning programme we having our first tomorrow. I am meeting the equipment suppliers and our own Power Department to sort out whether there is any delay in the supply of equipment. Then I am going regionwise to discuss with the States what their problems are, where to them. I am taking all these Why I am saying all this is we want to see that the programme that we have set before us must be completed at any cost. That is even though it is a State problem, we want to go and help them to the maximum extent possible. And whenever there is a demand from a State for a new power project, we go into the necessity for, it and wherever we feel that there is a necessity for that we do not hesitate to sanction more schemes. Mr. Krishnan about Tamil Nadu. mentioning will not hesitate to sanction schemes if they have got the necessary sources, if they have got enough resources and if there is demand. That is why I say there will be no problem about these things.

With these words, I once again thank all Members . . .

PROF. RAMLAL PARIKH: What about coal?

SHRI P. RAMACHANDRAN: About coal I thought my colleague spoken about it and I need not dwell that. As regards coal supply again I have to say that even yesterdav the Power Ministers Gujarat as well as Maharashtra both met. In fact, they wanted adhoc allotments from some of the coal fields which are not linked to power 'stations there. I have directed the Coal Department to give them ad hoc allotments. And if they want to move it by ship, by sea, we said we will make ad hoc allotments wherever coal is available. But then even there the ports must have the capacity to handle coal,

certain ports are not developed that way as to be able to handle coal loading in a big way for power stations. And coal has to move coal fields  $t_0$  the harbours. That also a problem. In spite of all these constraints we are willing, the Coal Department is willing, to offer from fields where it is available, from where they can move either by sea route or by rail. In fact, with regard to Gujarat and Maharashtra even my colleague, the Railway Minister, has agreed to place at the disposal of the Coal Department additional rakes to move coal from the fields from where new ad hoc allotments are made. So, we are trying to solve this problem in all possible ways; we are every day having coordinating meetings with the Railways Coal Department is also in the picture. Coal, power and Railways, they sitting are together everyday and are discussing the problem. We will try our best to see that the problems are solved. The generation is going up. Normally the demand for coal also will go up. We will naturally produce more coal. We will not only produce, but will move coal also. With the best of cooperation from all of you, I hope to solve this problem very soon.

# MESSAGE FROM THE LOK SABHA

The Special Courts Bill, 1979

SECRETARY-GENERAL: Sir, I have to report to the House the collowing message received from the Lok Sabha signed by the Secretary of the Lok Sabha:

"In accordance with the proviprovisions of Rule 101 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to inform you that the following amendments made by Rajya Sabha in the Special Courts Bill, 1979, at its sitting held on the 21st March, 1979, were taken into consideration and agreed to by Lok

Sabha at its sitting held on Tuesday, the 8th May, 1979:"

#### Preamble

1. "That at page 1, after line 17, the following be inserted, namely:

'And whereas all powers being a trust, and holders of high public or political offices are accountable for the exercise of their powers in all cases where Commissions of Inquiry appointed under the Commissions of Inquiry Act, 1952 or investigations conducted by Government through its agencies disclose offences committed by such holders.'"

### Clause 3

2. "That at page 2, for lines 27 to 29, the following be substituted, namely:

'(2) A Special Court shall consist of a sitting Judge of a High Court nominated by the Chief Justice of the High Court within the local limits of whose jurisdiction the Special Court is situated, with the concurrence of the Chief Justice of India.

Explanation.—Any ence to a High Court or to the Chief Justice or Judge of Court shall, in relation High to a union territory having Court of the Judicial Commissioner, be construced as reference to the said Court the Judicial Commissioner to the Judicial Commissioner Additional Judicial any Commissioner, as the case may be.' "

#### Clause 5

3. "That at page 2, line 34, the words during the period mentioned in the Preamble hereto be deleted,"